



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 A.M.]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | |
|---|-------------------------------|--|---|
| 1 | PIL(Suo Moto)/3/2021 FIXED | XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR. | SC, GHC MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO. |
|---|-------------------------------|--|---|

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
LARGER BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | | |
|---|--|---|---------------------------------|--------------------------------|
| 1 | Review.Pet./71/2021 CAVT. NO.05132/021, WA/63/2020 (D/O), CAVT.NO./513/2021, CO NO./19/2021 (D/O), FIXED | THE INDIAN INSTITUTE OF BANK MANAGEMENT AND 3 ORS Versus AMULYA KUMAR GOSWAMI | MR. K SINGHA MR. K M MAHANTA | MR. R MAZUMDAR FOR CAVEATOR |
| 2 | Review.Pet./82/2021 WA/181/2021 (D/O) | SAJUL ISLAM BARBHUYAN Versus RONGPUR CO-OPERATIVE SOCIETY LTD. AND 9 ORS. | MR. S BANIK A N HUSSAIN | SC, CO OP |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
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| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M.R. PATHAK**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|--|
| MOTION | | | | |
| 1 | WP(C)/3045/2021 FIXED | GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS | MR. B. DUTTA MR. S DEKA MS. J BORO | SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I. |
| | WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021 | GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS | MR. S DEKA MR. S DEKA MS. J BORO | SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I. |
| 2 | WP(C)/2066/2019 | KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG | GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I. |
| | WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019 | KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO | GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I. |
| 3 | WP(C)/3546/2021 FIXED | BHANU BORAH AND 10 ORS Versus STATE OF ASSAM AND 33 ORS | MR. K N CHOUDHURY MR. D P BORAH | GA, ASSAM |
| | WITH I.A.(Civil)/1193/2021 in WP(C)/3546/2021 | BHANU BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 13 ORS. | MR. K N CHOUDHURY MR. D P BORAH | |

ADMISSION

| | | | | |
|----------------|---|---|--|--|
| 4 | WP(C)/5176/2020 | ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SARMA | SC, EDU SC, SSAM |
| 5 | WA/239/2021 B/O | THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. | MR G GOSWAMI | |
| 6 | WA/251/2021 B/O | PRADIP DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR. M U MAHMUD MS M BEGUM MR S H MAHMUD | SC, WATER RESOURCE |
| 7 | WA/252/2021 B/O | THE STATE OF ASSAM AND ANR. Versus SNIGDHA BORKOTOKY AND 34 ORS. | MR. N J KHATANIAR | |
| ORDERS | | | | |
| 8 | WA/68/2021 B/O | THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR | ADDL. SR. GA, NAGALAND | MS. Z ZHINOMI |
| 9 | WA/94/2021 FIXED | M/S GAJRAJ ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS. | MR. P D NAIR MR N BAROOAH MR G ALAM MR. H ROHMAN | MR. S S ROY ASSTT.S.G.I. |
| | WITH I.A.(Civil)/669/2021 in WA/94/2021 | M/S GAJRAJ ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS. | MR. P D NAIR MR N BAROOAH MR G ALAM MR. H ROHMAN | ASSTT.S.G.I. |
| 10 | WA/135/2021 FIXED | PATIT PABAN DEBNATH Versus THE STATE OF ASSAM AND 3 ORS. | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI | GA, ASSAM |
| HEARING | | | | |
| 11 | Mat.App./49/2017 FIXED, WITH LCR | SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH | MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA | MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR |
| 12 | WITH CRP/38/2016 | RANJAN BARUAH Versus SMTI. SHRAVANI KHAUND BORUAH | MR. Y S MANNAN MS. S GOHAIN MS. R AKHTAR | MR. N N B CHOUDHURY MR. P HAZARIKA MR D P SAHU |
| | WITH I.A.(Civil)/226/2016 CONDONATION PTN. in CRP/38/2016 | SMTI. SHRAVANI KHAUND BARUAH Versus RANJAN BARUAH | MR.N N B CHOUDHURY MRD P SAHU | MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN |
| 13 | WA/31/2019 FIXED, CAVT.NO./92/2019 | JAHURUL ISLAM LASKAR AND 7 ORS Versus BAKTAR HUSSAIN AND 5 ORS | MR H R A CHOUDHURY (A1) MR. B SAHARIA MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI MS. A AHMED (A1) | SC, CO OP MR. B SAHARIA MR. J N ISLAM MR. JUNM LASKAR (R6) MR. JALALUDDIN NUR MOHAMMAD LASKAR (R-6) |
| 14 | WITH WA/33/2019 | BAKTAR HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS | MR. B SAHARIA MR M J QUADIR MR. K MIRA | SC, CO OP MR. JUNM LASKAR (R5) MR. A M BARBHUIYA MR. J N ISLAM FOR CAVEATOR |

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|----|---|---|--|--|
| 15 | Mat.App./40/2019 CAVT. NO.0546/2019 FIXED, WITH LCR | SMTI. BARNALI SARMA Versus SRI PRANJIT SHARMA | MR. S S GOSWAMI | MR. P MAHANTA MR. A K BHUYAN MS. B BHUYAN MS. S KANUNGOE MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. A S ALI MS B BORA MR. S A B KHABIR MR J DAS FOR CAVEATOR |
| 16 | Cont.Case(Crl)(Suo Moto)/1/2021 WITH WP(C)/3396/2021 (D/O), FIXED | XXX Versus SUMIT SATTAWAN AND 2 ORS. | MR. T J MAHANTA | MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3) |
| | WITH | | | |
| 17 | PIL/21/2020 | SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS, | MR A M MAZUMDAR MRS S B CHOUDHURY | MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2) |
| 18 | WP(C)/3091/2021 FIXED | RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. A MANNAF MD A S ALI | MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I. |
| | WITH | | | |
| 19 | WP(C)/1886/2020 | RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS. | MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF | S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I. |
| | WITH | | | |
| 20 | WP(C)/2914/2021 | MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY | MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
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| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|---|
| MOTION | | | |
| 1 WP(C)/5197/2021 | MD. SADDIK ALI @ SIDDIK ALI Versus THE UNION OF INDIA AND 5 ORS | MR. B CHOWDHURY | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 2 WP(C)/5243/2021 | MUSSTT REHENA KHATUN Versus THE UNION OF INDIA AND 6 ORS | MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 3 WP(C)/5244/2021 | ATOWAR ALI Versus UNION OF INDIA AND 5 ORS. | MR F KHAN MS D BARUAH MS BISMITA BARMAN MR A RAZZAQUE | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 4 WP(C)/5250/2021 | MUSSTT SOBILA KHATUN @ SOBILA KHATUN Versus THE UNION OF INDIA AND 6 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 5 WP(C)/5285/2021 | SAHERA KHATTON Versus THE UNION OF INDIA AND 7 ORS | MR. T K DEY | SC, NRC ASSTT.S.G.I. SC, ECI |
| ADMISSION | | | |
| 6 WP(C)/3309/2017 B/O, WITH LCR | ANUWARA KHATUN @ MANOWARA Versus THE UNION OF INDIA and 4 ORS. | MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ | GA, ASSAM ASSTT.S.G.I. |
| 7 WP(C)/5986/2017 FIXED, WITH LCR | ABDUL ZOBBAR SK. @ ZOBBAR ALI SK. Versus THE UNION OF INDIA and 5 ORS. | MD.A J ATIA MR J UDDIN MS.J MARIYAM | GA, ASSAM ASSTT.S.G.I. |
| WITH I.A.(Civil)/3290/2017 in WP(C)/5986/2017 | ABDUL ZOBBAR SK@ ZOBBAR ALI SK Versus THE UNION OF INDIA and ORS | MD.A J ATIA MRJ UDDIN MS.J MARIYAM | GA, ASSAM ASSTT.S.G.I. |

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|----|---|---|--|--|
| 8 | WP(C)/6176/2019 FIXED, WITH LCR | SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MD A ALI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| | WITH | | | |
| 9 | WP(C)/6145/2019 | KHANDAKAR ABDUR ROUF Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MD A ALI | SC, NRC (R6) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5) |
| | WITH I.A.(Civil)/1579/2021 in WP(C)/6145/2019 | KHANDAKAR ABDUR ROUF Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MD A ALI | SC, NRC (R6) ASSTT.S.G.I. SC, F.T (R2,4,5) SC, ELECTION COMMISSION. (R3) |
| 10 | WP(C)/6484/2019 B/O, WITH LCR | NAYANTARA MANDAL Versus THE UNION OF INDIA AND 5 ORS. | MR. S C BISWAS MR. F A HASSAN MS S SENGUPTA | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 11 | WP(C)/6719/2019 FIXED, WITH LCR | RAHMAT ALI @ RAHAMAD ALI Versus UNION OF INDIA AND 6 ORS. | MR D K MISHRA, SNR ADV. (AMICUS CURIAE) MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 12 | WP(C)/7542/2019 B/O, WITH LCR | SUKUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS. | MR. L R MAZUMDER MD. I HUSSAIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 13 | WP(C)/7926/2019 B/O, WITH LCR | SOBJAN BIBI Versus THE UNION OF INDIA AND 5 ORS. | MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 14 | WA/72/2021 FIXED | SYED ANOWAR TAIMUR HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K NAIR MR. S HAZARIKA | GA, ASSAM SC, EDU |
| | | ORDERS | | |
| 15 | PIL/77/2020 FIXED | JAHIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 14 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, PNRD GA, ASSAM |
| 16 | PIL(Suo Moto)/1/2021 FIXED | XXX Versus IN RE - STATE OF NAGALAND AND 2 ORS | MR. U K NAIR, SR. ADV, SC GHC | |
| 17 | Review.Pet./21/2021 WA/110/2019 (D/O) | AJIT RANJAN DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS. | MR. S A HUSSAIN MR D J HALOI | SC, I O C |
| 18 | I.A.(CrI.)/321/2021 FIXED in CrI.A./309/2019 WITH CrI.A./309/2019 | PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR. | MR. I CHOUDHURY MR R L CHUTIA | PP, ASSAM |
| | WITH | PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR | MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA | PP, ASSAM |
| 19 | CrI.A./305/2019 | MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR | MR. A K BHATTACHARYYA MR D K BHATTACHARYYA | PP, ASSAM |
| | WITH | | | |
| 20 | CrI.A./311/2019 | SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM | MR. A K DAS MR D KHAN | PP, ASSAM |
| | WITH | | | |
| 21 | CrI.A./365/2019 | SRI HEMEN GOGOI Versus THE STATE OF ASSAM | MR. A KHANIKAR | PP, ASSAM |

HEARING

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|----|--|---|--|---|
| 22 | WP(C)/116/2019 FIXED, WITH LCR | MD. NURUDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 7 ORS | MS. D GHOSH MR. M AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 23 | WP(C)/1754/2019 FIXED, WITH LCR | MAHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS. | MR A DASGUPTA MR. A A AHMED MR. R SARKAR | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 24 | WP(C)/7039/2019 FIXED, WITH LCR | AYSHA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR H R A CHOUDHURY MR S HOQUE | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 25 | WP(C)/7309/2019 FIXED, WITH LCR, WITH WP(C)/826/2019 (D/O), WP(C)/895/2019 (D/O), WP(C)/925/2019 (D/O), WP(C)/1720/2019 (D/O), WP(C)/2158/2019 (D/O), WP(C)/2780/2019 (D/O), WP(C)/2801/2019 (D/O) | JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS. | MR. A A R KARIM MR J HUSSAIN | SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI |
| 26 | I.A.(CrI.)/236/2021 FIXED, LCR 1 OUT OF 5 BUNDLES, REST ARE IN SECTION in CrI.A./245/2018 | N. SHANTI MEITI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus THE NATIONAL INVESTIGATION AGENCY (N.I.A.) | MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D SAIKIA MR P J BORAH | SC, NIA |
| | WITH CrI.A./245/2018 | N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA | MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH | SC, NIA |
| | WITH I.A.(CrI.)/794/2019 in CrI.A./245/2018 | N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NATIONAL INVESTIGATING AGENCY (NIA) | MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH | SC, NIA |
| 27 | WITH CrI.A./244/2018 | L. JITEN SINGH Versus NIA | MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA | SC, NIA |
| | WITH I.A.(CrI.)/16/2019 in CrI.A./244/2018 | L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY | MR. N T SINGH MR. M K DUTTA | SC, NIA |
| 28 | WITH CrI.A./253/2018 | ELANGBAM BOBO @ KHANGANBA Versus NIA | MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA | SC, NIA |
| | WITH I.A.(CrI.)/37/2019 in CrI.A./253/2018 | E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY | MR. N T SINGH MR. M K DUTTA | SC, NIA |
| 29 | WITH CrI.A./261/2018 | INAOCHA SINGH Versus NIA | MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA | SC, NIA |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|--|---|
| ORDERS | | | | |
| 1 | Review.Pet./28/2021 WP(C)/4079/2019 (D/O), B/O | MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS | MR. M U MAHMUD MR S H MAHMUD MS R ALI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 2 | Review.Pet./81/2021 WP(C)/3002/2016 (D/O), B/O | BADARUDDIN @ BADAR ALI Versus THE UNION OF INDIA AND 6 ORS. | MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|---|
| MOTION | | | | |
| 1 | Cont.Cas(C)/325/2021 FIXED, WP(C)/1688/2020 (D/O) | JAMIR UDDIN MONDAL AND ANR Versus JISHNU BARUA, IAS AND 7 ORS | MR. M U MONDAL MD. I H KHAN | |
| | WITH | | | |
| 2 | WP(C)/3691/2021 | INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN | GA, ASSAM SC, REVENUE |
| 3 | WP(C)/2243/2021 FIXED | MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS | MR B D DAS MR H K SARMA MR. P N GOSWAMI MR. RAJARSHEE DE MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER C M DEKA | MR. J M A CHOUDHURY (R-6) MR. A KHANIKAR MR. A B T HAQUE (R-6) SC, PWD |
| | WITH | | | |
| | I.A.(Civil)/902/2021 in WP(C)/2243/2021 | MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS. | MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi | SC, PWD |
| 4 | WP(C)/3482/2021 FIXED | BABUL CHOWDHURY Versus THE NORTHEAST FRONTIER RAILWAY (NFR)AND 5 ORS | MR. S ROY MR. M H LASKAR MR M HOSSAIN | MR. A BARKATAKI SC, RAILWAY |
| 5 | WP(C)/3749/2021 FIXED | LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. | MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA MR. D GUPTA | GA, ASSAM ASSTT.S.G.I. |
| 6 | WP(C)/4264/2021 FIXED | JYOTIKA DEVI Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 9 ORS. | MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA | SC, G M D A SC, GMC |

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|----|---|--|--|--|
| 7 | WP(C)/4550/2021 FIXED | M/S VIKAS MEDICAL DEVICES Versus THE STATE OF ASSAM AND 3 ORS | MR. R SARMA MS. P BARMAN | SC, NHM SC, HEALTH |
| 8 | WP(C)/4642/2021 FIXED | BOKAJAN TRUCK OWNERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI | GA, ASSAM SC, PWD SC, TRANSPORT |
| 9 | WP(C)/4760/2021 FIXED | NARENDRA KUMAR JAIN AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS | MR R GAUR MR. A SANDILYA | ASSTT.S.G.I. SC, DRI |
| | WITH I.A.(Civil)/1485/2021 in WP(C)/4760/2021 | NARENDRA KUMAR JAIN AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS | MR R GAUR MR. A SANDILYA | ASSTT.S.G.I. SC, DRI |
| 10 | WP(C)/4847/2021 FIXED | SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS. | MR. A ROSHID MS. M R DEVI | SC, HEALTH |
| 11 | WP(C)/4904/2021 FIXED | ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS | MR. M AHMED MD I H LASKAR | GA, ASSAM SC, TRANSPORT |
| 12 | WP(C)/4942/2021 FIXED | ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS. | MR. R C DAS MR S C DAS MR P BURAGOHAIN | GA, ASSAM SC, REVENUE SC, WATER RESOURCE |
| 13 | WP(C)/4998/2021 FIXED | MOFIZUL HAQUE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. A ROY | GA, ASSAM SC, FOREST |
| 14 | WP(C)/5062/2021 FIXED | M/S BALAJI TRADE AGENCY Versus THE UNION OF INDIA AND 8 ORS | MS. N RAI MS S S ZIA | MR. B SARMA (SC, RAILWAYS) ASSTT.S.G.I. SC, CUSTOMS |
| 15 | WP(C)/5078/2021 FIXED | M/S ASSENT CHEMICAL LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR H DAS R BORUAH | SC, INDUSTRIES AND COMMERCE |
| 16 | WP(C)/5104/2021 FIXED | NALBARI ZILA MOTOR SRAMIK UNION Versus THE STATE OF ASSAM AND 3 ORS | MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. R SHARMA | GA, ASSAM |
| 17 | WP(C)/5235/2021 | TMG CONTRACT AND SUPPLY Versus AVR INFRASPACE PVT LTD AND ANR | MR A N AHMED MR P K KALITA | |
| 18 | WP(C)/5238/2021 | ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 19 | WP(C)/5240/2021 | M M ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 20 | WP(C)/5241/2021 | SIBA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN SC, WATER RESOURCE | GA, ASSAM |
| 21 | WP(C)/5242/2021 | BURHAN UDDIN AND 57 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. A S TAPADER | GA, ASSAM SC, REVENUE |
| 22 | WP(C)/5245/2021 | M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 23 | WP(C)/5247/2021 | M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS. | MR. D K JAIN SC, WATER RESOURCE | GA, ASSAM |
| 24 | WP(C)/5248/2021 | PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |

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|----|--|---|---|---|
| 25 | WP(C)/5253/2021 | JAGANNATH RAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR D K ROY MS. I KAKATI | SR. GA, ASSAM |
| 26 | WP(C)/5254/2021 | RABINDARA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN SC, WATER RESOURCE | GA, ASSAM |
| 27 | WP(C)/5255/2021 | M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS | MR. A C SARMA MR. B HALDAR MR. B KALITA | SC, I O C |
| 28 | WP(C)/5256/2021 | RAJEEB KUMAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS. | MR. D K JAIN SC, WATER RESOURCE | GA, ASSAM |
| 29 | WP(C)/5259/2021 | MD. EUNUS ALI Versus THE STATE OF ASSAM AND 4 ORS | MR A ISLAM MR M RANA | SC, REVENUE |
| 30 | WP(C)/5262/2021 | GEETANJALI TALUKDAR DAS Versus THE STATE OF ASSAM AND 5 ORS | MR H R A CHOUDHURY MR J ISLAM | GA, ASSAM |
| 31 | WP(C)/5264/2021 | M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN SC, WATER RESOURCE | GA, ASSAM |
| 32 | WP(C)/5267/2021 | MRS. NURJAHAN KHATUN Versus THE UNION OF INDIA AND 2 ORS | MR. B J GHOSH MR. J EKKA | ASSTT.S.G.I. SC, I O C |
| 33 | WP(C)/5273/2021 | M/S R G ENTERPRISE Versus THE UNION OF INDIA AND 4 ORS | MR K BHUYAN MR N ISLAM | ASSTT.S.G.I. |
| 34 | WP(C)/5277/2021 | BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS | MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA | GA, ASSAM SC, I O C |
| 35 | WP(C)/5280/2021 | BIJOY KUMAR SWAMI Versus THE STATE OF ASSAM AND 5 ORS. | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 36 | WP(C)/5281/2021 | MINA JAISWAL @ MINA DEVI Versus THE STATE OF ASSAM AND 5 ORS | MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY | GA, ASSAM |
| 37 | WP(C)/5282/2021 | CHANDAN RABHA Versus STATE OF ASSAM AND 4 ORS. | MR H DAS MR. B C DEKA | SC, PNRD GA, ASSAM |
| 38 | WP(C)/5287/2021 | M/S DARJEELING GARDENS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR. A SARMA MR B CHOUDHURY MR H KALITA | GA, ASSAM |
| 39 | WP(C)/5289/2021 | M/S NIRAJ - AVIJANTRIK (JV) Versus THE UNION OF INDIA AND 2 ORS | MR. R ALI MR. H A AHMED MR A S SK | SC, RAILWAY |
| | | ADMISSION | | |
| 40 | WP(C)/5557/2019 FIXED | M/S. ROYAL - CPL (JV) Versus THE UNION OF INDIA AND 4 ORS | MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA | MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA |
| | WITH I.A.(Civil)/262/2020 in WP(C)/5557/2019 | THE UNION OF INDIA AND 2 ORS Versus M/S ROYAL-CPL (JV) AND 2 ORS. | MS P AGARWAL | MR. Y S MANNAN |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
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| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|------------------------------|---|--|---------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./2642/2021 | JAHIRUL ISLAM @ BADRUL Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 2 | Bail Appln./2643/2021 B/O | GHANASHYAM DAS AND ANR Versus THE STATE OF ASSAM | MR. P K BORAH MR. D GOGOI | PP, ASSAM |
| 3 | Bail Appln./2645/2021 | AINAL HOQUE @ HAQUE Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI | PP, ASSAM |
| 4 | Bail Appln./2646/2021 | NASIR SAIKIA Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI | PP, ASSAM |
| 5 | Bail Appln./2647/2021 | NITYANANDA PHUKAN @ SRI NITYANANDA PHUKON Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan MR R R BARUAH | PP, ASSAM |
| 6 | Bail Appln./2648/2021 | MORTUJA AHMED AND ANR Versus THE STATE OF ASSAM | ALHAJJ I UDDIN MRS. R MOMTAZ | PP, ASSAM |
| 7 | Bail Appln./2649/2021 | SERULA KHAN @ MD. SARULLA KHAN Versus THE STATE OF ASSAM | MR. N DUBEY MS. M DAIMARY | PP, ASSAM |
| 8 | Bail Appln./2650/2021 | TAHEZUL ISLAM Versus THE STATE OF ASSAM | MR. N UDDIN MR. N ISLAM MR. M HUSSAIN | PP, ASSAM |
| 9 | Bail Appln./2651/2021 | SAIFUL ISLAM Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM | PP, ASSAM |
| 10 | Bail Appln./2652/2021 | UTTTAM BARMAN Versus THE STATE OF ASSAM AND ANR | MR. B HALDAR MR B DEORI | PP, ASSAM |

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|----------------------|-----------------------|--|---|-----------|
| 11 | Bail Appln./2653/2021 | MD. DERAJ SAIKIA @ DERAJ ALI Versus THE STATE OF ASSAM | MR. A GANGULY MS N HASAN MR T CHHETRI MR K K S PATGIRI | PP, ASSAM |
| 12 | Bail Appln./2654/2021 | PRADIP DUTTA Versus THE STATE OF ASSAM | MR. P J SAIKIA MS D DUTTA | PP, ASSAM |
| 13 | Bail Appln./2658/2021 | ASHRAFUSL ALOM Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED MS R DEKA | PP, ASSAM |
| 14 | Bail Appln./2659/2021 | ARUN YADAV AND ANR Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| 15 | Bail Appln./2662/2021 | GANESH KALITA Versus THE STATE OF ASSAM | MR. K D CHETRI MS. B BARUAH | PP, ASSAM |
| 16 | Bail Appln./2663/2021 | NUR HUSSAIN Versus THE STATE OF ASSAM | MR M AHMED | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 17 | AB/3099/2021 B/O | PRASANTA BORA Versus THE STATE OF ASSAM | MR. U K DEKA MR H P NEPAL | PP, ASSAM |
| 18 | AB/3100/2021 B/O | SURESH TOSNIWAL AND ANR Versus THE STATE OF ASSAM | MR H TALUKDAR B R BRAHMA MR. R SARMA | PP, ASSAM |
| 19 | AB/3101/2021 B/O | JAINAL ABEDIN AND ANR Versus THE STATE OF ASSAM | MR H TALUKDAR B R BRAHMA MR. R SARMA | PP, ASSAM |
| 20 | AB/3102/2021 | NAJAMUL AHMED @ MD. MAINA AHMED Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 21 | AB/3103/2021 | AKBAR ALI AND ANR Versus THE STATE OF ASSAM | MR. N HOQUE MD. S HUDA MR. Md. ARIF | PP, ASSAM |
| 22 | AB/3104/2021 | IMAN HUSSAIN ALI @ IMAM ALI AND 3 ORS. Versus THE STATE OF ASSAM | MR. A A R KARIM | PP, ASSAM |
| 23 | AB/3105/2021 | MD. NASIRUDDIN AHMED Versus THE STATE OF ASSAM | MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED | PP, ASSAM |
| 24 | AB/3106/2021 | MD. SADEK ALI AND ANR Versus THE STATE OF ASSAM | MR. A ROSHID MS. M R DEVI | PP, ASSAM |
| 25 | AB/3107/2021 | ARUN BORA Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 26 | AB/3108/2021 | MD. PINKU CHOUDHARY Versus THE STATE OF ASSAM | MR A RAZZAK | PP, ASSAM |
| 27 | AB/3109/2021 | RUHUL AMIN BHARALI Versus THE STATE OF ASSAM | MR S RAHMAN MR. A M AHMED MS R DEKA | PP, ASSAM |
| 28 | AB/3110/2021 | DHIRAJ DAS Versus THE STATE OF ASSAM | MR. M SARANIA MD. S U AHMED MR H MEDHI | PP, ASSAM |
| 29 | AB/3111/2021 | AJIT GOGOI Versus THE STATE OF ASSAM | MR. R GOSWAMI MS. R DEVI | PP, ASSAM |
| 30 | AB/3112/2021 | DIPAK SEN GUPTA Versus THE STATE OF ASSAM | MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY | PP, ASSAM |

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|----|--------------|---|--|-----------|
| 31 | AB/3113/2021 | REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM | MR. P BORA MR Z ALAM MS. S NAZNEEN | PP, ASSAM |
| 32 | AB/3114/2021 | MRS. NOMITA BORUAH Versus THE STATE OF ASSAM | MR. M BISWAS A SAIKIA MS S BORUAH | PP, ASSAM |
| 33 | AB/3115/2021 | AKHIL KUMAR RAY Versus THE STATE OF ASSAM | MR. M BISWAS MR. B J MUKHERJEE MS R SAHA | PP, ASSAM |
| 34 | AB/3116/2021 | ANARUL ISLAM @ ANARUL Versus THE STATE OF ASSAM | MR. JUNM LASKAR MS. A AHMED | PP, ASSAM |
| 35 | AB/3117/2021 | ALAL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM | MR. A A R KARIM | PP, ASSAM |
| 36 | AB/3118/2021 | FARUK AHMED Versus THE STATE OF ASSAM | MR. JUNM LASKAR MS. A AHMED | PP, ASSAM |
| 37 | AB/3119/2021 | SAMIRAN GOGOI AND ANR Versus THE STATE OF ASSAM | MR. R GOSWAMI MS P PATHAK MS. R DEVI | PP, ASSAM |
| 38 | AB/3120/2021 | ABDUL KADER AND 3 ORS. Versus THE STATE OF ASSAM | M M RAHMAN | PP, ASSAM |
| 39 | AB/3124/2021 | ARUP SARMAH Versus THE STATE OF ASSAM | MR B P BORAH MR P J DUTTA MR R S RONGHANG | PP, ASSAM |
| 40 | AB/3127/2021 | KHALID HASHAN LASKAR @ BAPPY Versus THE STATE OF ASSAM | MS. P ADHIKARI MR H I CHOUDHURY MR. N K KALITA | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-----------------------|--|--|---------------------|
| MOTION | | | | |
| 1 | AB/2452/2021 | HRIDAYANANDA DAS Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 2 | AB/2814/2021 | HASINA BEGUM Versus THE STATE OF ASSAM | MR. M A SHEIKH MD A S AHMED | PP, ASSAM |
| 3 | AB/2951/2021 FIXED | MAJIBUR RAHMAN Versus THE STATE OF ASSAM | MR. A RAHMAN | PP, ASSAM |
| 4 | AB/3129/2021 | AMIT KUMAR MORE Versus THE STATE OF ASSAM | MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA | PP, ASSAM |
| 5 | AB/3130/2021 | PUJA BARMAN Versus THE STATE OF ASSAM | MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA | PP, ASSAM |
| 6 | AB/3136/2021 | MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM | PP, ASSAM |
| 7 | AB/3137/2021 | BIJU DEY Versus THE STATE OF ASSAM | MR. R DEV MS. S BARAT | PP, ASSAM |
| 8 | AB/3138/2021 | NURUL HOQUE SARKAR Versus THE STATE OF ASSAM | MR. J AHMED MR. P A AHMED MS A HUSSAIN MR Z RAHMAN | PP, ASSAM |
| 9 | AB/3141/2021 | RANESWAR BASUMATARY @ SEULA Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR | PP, ASSAM |

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| 10 | AB/3144/2021 | AMIT KUMAR MORE Versus THE STATE OF ASSAM | MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA | PP, ASSAM |
| ADMISSION | | | | |
| 11 | Crl.Rev.P./19/2021 WITH LCR 1 FILE | MANOWAR HUSSAIN Versus HALIDE KHATUN | MS. S B CHOUDHURY MR. R ALI MR A N AHMED MR GIAS MR M Z SHAH MS. S CHAKRABORTY | MR. S A HUSSAIN MR D J HALOI |
| 12 | Crl.Rev.P./186/2021 | SYED BASIT AMIRUL HUSSAIN AND ANR. Versus MOMITA RAHMAN | MS S.KANUNGOE,MS J.CHETTRY | |
| 13 | Crl.Pet./326/2021 WITH LCR 2 FILES | RAJIB GHOSH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR Z KAMAR MR B K MISHRA MR. S ISLAM MR A HAWARI | MR. A K GUPTA MR. R S MISHRA PP, ASSAM |
| 14 | Crl.Pet./459/2021 | ABUL MAZAM (SUNU) AND ANR Versus THE STATE OF ASSAM AND ANR | MR. R ALI MR. H A AHMED MR A S SK | MR M Z SHAH (r-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 15 | Bail Appln./2367/2021 FIXED | DILIP KUMAR DAS Versus THE STATE OF ASSAM | MR. U PATHAK | PP, ASSAM |
| BAIL HEARING | | | | |
| 16 | AB/2592/2021 FIXED | SYED JAFAR ALI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| 17 | AB/2596/2021 | MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| 18 | AB/2703/2021 | BARUN RABHA Versus THE STATE OF ASSAM | MR. S R RABHA MR. R BAISHYA | PP, ASSAM |
| 19 | AB/2721/2021 | SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| 20 | AB/2722/2021 | SYED JAFAR ALI Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MS L HMAR | PP, ASSAM |
| 21 | AB/2736/2021 | NANDO LAL SHAHU Versus THE STATE OF ASSAM | MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH | PP, ASSAM |
| 22 | AB/2743/2021 | HITESH DUTTA Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL | PP, ASSAM |
| 23 | AB/2761/2021 | RAHIM ALI Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL | PP, ASSAM |
| 24 | AB/2781/2021 | NAJRUL HAQUE Versus THE STATE OF ASSAM | MR. N ZAMAN MR. A GANGULY MR T CHHETRI | PP, ASSAM |

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| 25 | WITH AB/2792/2021 | DILIP NATH @ DILIP KR. NATH AND ANR. Versus THE STATE OF ASSAM | MR. R BARUAH | PP, ASSAM |
| 26 | WITH AB/2806/2021 | KULDIP BARMAN AND ANR. Versus THE STATE OF ASSAM | MR. N K KALITA MR. R D BHUYAN MR D DEKA | PP, ASSAM |
| 27 | WITH AB/2867/2021 | DIBAKAR DAS Versus THE STATE OF ASSAM | MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM | PP, ASSAM |
| 28 | AB/2601/2021 FIXED | MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | PP, ASSAM |
| 29 | AB/2764/2021 FIXED | SUMAN AHMED Versus THE STATE OF ASSAM | MR. M HUSSAIN MR. A Z AHMED | PP, ASSAM |
| 30 | AB/2785/2021 FIXED | IBRAHIM ALI AND 2 ORS. Versus THE STATE OF ASSAM | MR A ALI MS. M KHATUN MS D DEORI | PP, ASSAM |
| 31 | AB/2815/2021 FIXED | KAMAL DEKA @ KAMAL KUMAR DEKA Versus THE STATE OF ASSAM | MR A CHOUDHURY MR. R Deka S I AKAND | PP, ASSAM |
| 32 | AB/2897/2021 FIXED | ALOM JAFAR @ ALOM JAFOR Versus THE STATE OF ASSAM | MR. P P DUTTA MR. A BORUA MR B S DEKA MS P SARMA | PP, ASSAM |
| 33 | AB/2905/2021 FIXED | ISUB ALI @ YOUSUF ALI Versus THE STATE OF ASSAM | MR. A AWAL MR. N AHMED MR R A AHMED | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 34 | CrI.Pet./203/2021 | SMTI. NEELIMA SINGHA AND ANR Versus THE STATE OF ASSAM | MR. S K DEORI MS. SOMILA | PP, ASSAM |
| 35 | I.A.(CrI.)/212/2021 CRL.REV.P 411/2019(D/O) in CrI.Rev.P./411/2019 | RAKESH KUMAR SINGH Versus BIPUL DAS | MR N P DOWERAH MR. M PHUKAN MRS M DAS MS R KASHYAP | |
| 36 | CrI.Pet./370/2021 | JANENDRA KUMAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI | MR. K K DEKA (R-2) MR H SAIKIA (R-2) PP, ASSAM |
| <u>HEARING</u> | | | | |
| 37 | CrI.Pet./1227/2018 P/H, FIXED | VIMAL AGRAWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MR D DAS MR H NATH R SARMAH MR. K MOHAMMAD | MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM |
| 38 | WITH CrI.Pet./1230/2018 | NITIN AGRAWAL Versus THE STATE OF ASSAM AND ANR. | MR. H NATH MR D DAS R SARMAH MR. K MOHAMMED | MR. A GOYAL (R2) MR. J P MORE (R2) PP, ASSAM |
| 39 | CrI.Pet./238/2021 WITH LCR 1 FILE, FIXED | DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY | SPL PP WILDLIFE FOREST ASSAM |
| <u>STAY MATTERS</u> | | | | |
| 40 | CrI.Rev.P./150/2019 | MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR. | MRS. B GOGOI MS B HAZARIKA MS N DAS MS. A MESEN | PP, ASSAM |

WITH
I.A.(CrI.)/311/2019
in CrI.Rev.P./150/2019

MOINUL HAQUE
Versus
THE STATE OF ASSAM AND ANR.

MRS. B GOGOI
MS B HAZARIKA
MS N DAS
MS. A MESEN

PP, ASSAM

41 CrI.Rev.P./175/2019
WITH LCR 4 FILES, FIXED

BHUJYOTI BAISHYA
Versus
THE STATE OF ASSAM AND ANR.

MR. K K BHUYAN
MR. B DEKA
MR. B P CHANGMAI

MR. N ALAM
MR. S U AHMED
PP, ASSAM

42 CrI.Pet./799/2019
WITH LCR 2 FILES, FIXED

AMARJYOTI GOGOI AND 2 ORS.
Versus
THE STATE OF ASSAM AND ANR.

MR. S BORTHAKUR
MS. P BORAH

MR. R DEV
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|------------------------|--|---|--|
| MOTION | | | | |
| 1 | Cont.Cas(C)/370/2021 | DR. SUCHETA BHATTACHARJEE Versus SMT. GITIMONI PHUKAN AND ANR | MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS | |
| 2 | Cont.Cas(C)/374/2021 | RWIRUB BRAHMA Versus B KALYAN CHAKRAVARTHY, IAS AND 3 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | |
| 3 | Cont.Cas(C)/375/2021 | SMTI GITANJALI KALITA Versus JAGADISH PRASAD BRAHMA, AES | MRS A BUJARBARUAH MS N DAS | |
| 4 | Cont.Cas(C)/376/2021 | ANOWARA BEGUM Versus PREETOM SAIKIA, IAS AND 6 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | |
| 5 | WP(C)/2166/2021 B/O | PRAMILA KHAKHIARY Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PURKAYASTHA MS P BORUAH | SC, SEC. EDU. SC, BTC |
| 6 | WP(C)/2292/2021 B/O | KHAYRUL BASHAR Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. W RAHMAN MS. S RASUL | SC, ELEM. EDU |
| 7 | WP(C)/2852/2021 B/O | HEMANTA PEGU AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA | SC, SEC. EDU. SC, SEC. EDU. |
| 8 | WP(C)/3485/2021 B/O | VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS | MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA | MR A B DEY MR. S SUTRADHAR SC, IIT |
| 9 | WP(C)/4412/2021 B/O | MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO | SC, HIGHER EDU SC, FINANCE |
| 10 | WP(C)/4538/2021 | ZOLI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS | MS. S B CHOUDHURY MS J BEGUM | SC, ELEM. EDU GA, ASSAM |

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|----|--------------------------|---|--|---|
| 11 | WP(C)/4770/2021 | SHAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS | MR. A R BHUYAN MD H R AHMED MD A ISLAM | SC, SEC. EDU. GA, ASSAM SC, FINANCE |
| 12 | WP(C)/4785/2021 | GAURIKANTA ROY CHOUDHURY AND 66 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R C DAS MR S C DAS MR P BURAGOHAIN | SC, ELEM. EDU GA, ASSAM |
| 13 | WP(C)/4790/2021 | THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA | SC, FINANCE |
| 14 | WP(C)/4862/2021 | AMARENDRA SARMA Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA MR R S RONGHANG | SC, SEC. EDU. GA, ASSAM |
| 15 | WP(C)/4870/2021 FIXED | NEZAM UDDIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. I ALAM MR. T SK MS. R R BORAH | SC, ELEM. EDU GA, ASSAM |
| 16 | WP(C)/5178/2021 | SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS | MR H R CHOUDHURY | SC, SEC. EDU. GA, ASSAM |
| 17 | WP(C)/5200/2021 | MOIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, ELEM. EDU GA, ASSAM |
| 18 | WP(C)/5202/2021 | BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS | MR. A K DUTTA MR. B PURKAYASTHA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 19 | WP(C)/5203/2021 | RAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. A M BARBHUIYA MR. A A R KARIM MS. P BARMAN | SC, SEC. EDU. |
| 20 | WP(C)/5205/2021 B/O | HARI PRASAD SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS. | MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma | SC, ELEM. EDU |
| 21 | WP(C)/5207/2021 | MD. RAMZAN ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. P K DEKA MRS. S ROY | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 22 | WP(C)/5208/2021 | SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, SEC. EDU. SC, SEBA |
| 23 | WP(C)/5209/2021 | MD. SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS | MS. M BHATTACHARJEE MISS. S PRASAD | SC, GST |
| 24 | WP(C)/5211/2021 | MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS | MR. I H LASKAR MR. P K DEKA MR. M S ALAM | SC, ELEM. EDU GA, ASSAM |
| 25 | WP(C)/5212/2021 | MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS | MR. M I HUSSAIN MR. S M RAHMAN | SC, ELEM. EDU GA, ASSAM |
| 26 | WP(C)/5213/2021 | NUR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR. J LASKAR | SC, ELEM. EDU GA, ASSAM |
| 27 | WP(C)/5215/2021 | MD MUBARAK ALI Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA MR R S RONGHANG | SC, ELEM. EDU GA, ASSAM SC, AG |
| 28 | WP(C)/5217/2021 | MAFIDA BEGUM AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY | SC, ELEM. EDU GA, ASSAM SC, NIOS SC, SSA |
| 29 | WP(C)/5219/2021 | M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 4 ORS | MR. D SARAF MR. S S GUPTA MR P AGARWAL | SC, TAXES |

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| 30 | WP(C)/5222/2021 | JANMONI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. S BORTHAKUR MR. A DEKA | SC, ELEM. EDU |
| 31 | WP(C)/5223/2021 | M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS | MR. D SARAF MR. S S GUPTA MR P AGARWAL | SC, TAXES |
| 32 | WP(C)/5229/2021 | SMTI. DHANADA PHUKON Versus THE STATE OF ASSAM AND 3 ORS | MR. S CHAMARIA MR. S K GOGOI MR A N SARMAH | SC, ELEM. EDU GA, ASSAM |
| 33 | WP(C)/5231/2021 | JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS. | MR A SHARMA | SC, ELEM. EDU SC, SSA |
| 34 | WP(C)/5232/2021 | MUFID HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS. | DR. B AHMED MS. P ADHIKARI MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN | SC, ELEM. EDU SC, SSA |
| <u>ADMISSION</u> | | | | |
| 35 | WP(C)/666/2019 CAVT. NO.0014/2019 B/O | ALTAH HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS. | MR. A K DUTTA MR. B PURKAYASTHA | SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN |
| WITH | | | | |
| 36 | WP(C)/4492/2015 | SHAHIBUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS | MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SOLAMAN | MRH I CHOUDHURY(R-8) GA, ASSAM(R3) MR.J I BORBHUIYA(R-8) MR.A R TALUKDAR(R-6, 7 & 8) MR.L MOHAN(R-8) MS.F BEGUM(R-8) SC, ELEMENTARY EDUCATION(R1-2, 4,5) MR.K H CHOUDHURYR-8 |
| 37 | WP(C)/1341/2019 B/O | UMA PRASAD UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. | MR. P N SHARMA | SC, ELEM. EDU GA, ASSAM SC, AG MR. R K TALUKDAR SC, FINANCE DEPTT. |
| 38 | WP(C)/1435/2019 B/O | GITA SIKIDAR Versus THE STATE OF ASSAM AND 5 ORS | MR. A K DUTTA MR. B PURKAYASTHA | SC, SEC. EDU. SC, FINANCE AND TAXATION GA, ASSAM MR. S AHMED SC, DIMA HASAO |
| 39 | WP(C)/5867/2019 B/O | NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS. | MR R K DUTTA MS. P BHUYAN MR. S DUTTA | SC, EDU SC, FINANCE SC, BTC |
| 40 | WP(C)/6319/2019 B/O | ANOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS. | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR | SC, SEC. EDU. MR A ALI MR M ALI |
| 41 | WP(C)/3227/2021 B/O | AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B CHAKRABORTY MRS P HAZARIKA | SC, HIGHER EDU |
| 42 | WP(C)/3414/2021 | BASANTA KALITA Versus THE STATE OF ASSAM AND 2 ORS. | MR. M DUTTA MR. M H ANSARI | SC, HIGHER EDU MS B PATHAK (R-3) MR. R THADANI (R-3) MR B HAZARIKA (R-3) |
| <u>ORDERS</u> | | | | |
| 43 | I.A.(Civil)/1314/2021 in WP(C)/3079/2021 | UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ | SC, SEC. EDU. |

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| | WITH WP(C)/3079/2021 | UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ | SC, SEC. EDU. |
| 44 | I.A.(Civil)/1581/2021 WP(C)/4681/2021 (Disposed), B/O in WP(C)/4681/2021 | FORHANA AHMED Versus THE STATE OF ASSAM AND 3 ORS. | MR. M KHAN MR. J RAHMAN MR R ISLAM | SC, ELEM. EDU GA, ASSAM |
| 45 | I.A.(Civil)/1583/2021 WP(C)/4678/2021 (Disposed), B/O in WP(C)/4678/2021 | NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS. | MR. M KHAN MR. J RAHMAN MR R ISLAM | SC, ELEM. EDU GA, ASSAM |
| 46 | I.A.(Civil)/1586/2021 WP(C)/4680/2021 (Disposed), B/O in WP(C)/4680/2021 | ANGURI BEGUM Versus THE STATE OF ASSAM AND 3 ORS. | MR. M KHAN MR. J RAHMAN MR R ISLAM | SC, ELEM. EDU GA, ASSAM |
| 47 | WP(C)/4320/2021 B/O | PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS | MR. B J MUKHERJEE MR A SHARMA MR. H BURAGOHAIN | GA, ASSAM |
| HEARING | | | | |
| 48 | WP(C)/4957/2016 B/O | HAFIZ UDDIN AHMED and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B K MAHAJAN MR. N HAQUE MR. M DUTTA (P1,P2) MR. M HUSSAIN MR H BARUAH (P1, P2) MR. A CHOUDHURY | MR. M K CHOUDHURY (R5) MR. M A SHEIKH (R5) MR. M HOSSAIN (R3, R4) MR. A CHAMUAH (R6) MR. M SARMA (R5) MS. F INTAZ (R5) SC, HIGHER EDUCATION MR. K U AHMED (R5) |
| STAY MATTERS | | | | |
| 49 | WP(C)/2323/2020 CAVT. NO.0338/2020 B/O | GANESWAR SAHARIA Versus THE STATE OF ASSAM AND 5 ORS. | MR. M KHAN MR. D K SARMAH MR. U K NAIR KAKALI DEVI MS. A TALUKDAR | SC, SEC. EDU. MR. R P KAKOTI SR. ADV. GA, ASSAM MR. A K DUTTA MR. B PURKAYASTHA FOR CAVEATOR |
| | WITH I.A.(Civil)/1069/2020 in WP(C)/2323/2020 | PRAHLAD CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA | SC, SEC. EDU. MR. D K SARMAH |
| 50 | WP(C)/1382/2021 B/O | MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. U K GOSWAMI | SC, SEC. EDU. |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-----------------|--|--|--------------------------------------|
| MOTION | | | | |
| 1 | WP(C)/4193/2020 | BULU DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS. | MR. M KALITA MR. A PHUKAN MR. J HATIMURIA | GA, ASSAM |
| 2 | WP(C)/4574/2020 | LOVELY CHAKRAVORTY Versus THE STATE OF ASSAM AND 4 ORS | MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY | GA, ASSAM |
| 3 | WP(C)/5143/2021 | ASIR UDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA | SC, HIGHER EDU |
| 4 | WP(C)/5239/2021 | PURNIMA NARZARY Versus THE UNION OF INDIA AND 4 ORS | MR B D DAS MS. J GHOSH A CHAKMA | ASSTT.S.G.I. |
| 5 | WP(C)/5260/2021 | GHANASHYAM BANGSHIARY Versus THE STATE OF ASSAM AND 5 ORS | MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS | SC, PNRD GA, ASSAM SC, FINANCE |
| 6 | WP(C)/5261/2021 | SWAPNA DOWARAH AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS | DR. P K GOSWAMI MR A BARMAN | GA, ASSAM |
| 7 | WP(C)/5263/2021 | HANNAN ALI KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. I H BARBHUIYA MD A RAHMAN | GA, ASSAM |
| 8 | WP(C)/5265/2021 | AMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS. | MR. B KUMAR | GA, ASSAM SC, HEALTH |
| 9 | WP(C)/5266/2021 | DALIM DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR H AGARWAL MR J SINGH | SC, FOREST |
| 10 | WP(C)/5269/2021 | KALPANA HAZARIKA Versus THE UNION OF INDIA AND 4 ORS | MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH | ASSTT.S.G.I. |

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| 11 | WP(C)/5271/2021 | DHARMEN NAIDU Versus THE UNION OF INDIA AND 4 ORS | MR B D DAS MS. J GHOSH A CHAKMA | ASSTT.S.G.I. |
| 12 | WP(C)/5276/2021 | SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS | MR. R PHUKAN MR. P TALUKDAR | ASSTT.S.G.I. |
| 13 | WP(C)/5278/2021 | SARIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI | GA, ASSAM SC, AG SC, PWD SC, BTC |
| 14 | WP(C)/5284/2021 | ANJALI GOGOI CHARINGIA Versus THE UNION OF INDIA AND 6 ORS | MR B ACHARYYA MS. M ACHARYYA MR A DAS | ASSTT.S.G.I. |
| ADMISSION | | | | |
| 15 | WP(C)/2379/2016 FIXED | AKHTAR HUSSAIN and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS | DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN | MR.J M A CHOUDHURY SC, HEALTH |
| 16 | WP(C)/5649/2018 | TAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS. | MR. S NATH MR R DHAR MR B C MUCHAHARY | GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY |
| 17 | WP(C)/815/2019 | HAMID ALI Versus THE STATE OF ASSAM AND 5 ORS. | MR. M I HUSSAIN MR. M ALI | GA, ASSAM SC, REVENUE |
| 18 | WP(C)/3518/2019 | SARIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS. | MR D K BORDOLOI MR. S P CHITTAWAT | GA, ASSAM MR. S UKTAR SC, AG MR. A A R KARIM MR. A HALIM MR J HUSSAIN |
| 19 | WP(C)/6509/2019 | PARAG MONI BARMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. M KHAN MRS. K DEVI MR R ISLAM MR J RAHMAN MR. P K BORDOLOI MR. P G BHAGAWATI | SC, SEC. EDU(R-1,3 & 5) MR D NATH (R-2 & 4) |
| 20 | WP(C)/1927/2020 | V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS | MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA | GA, ASSAM |
| WITH | | | | |
| 21 | WP(C)/3699/2020 | V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS. | MR K P PATHAK MR. R BORA | MR. S S ROY, GA, ASSAM |
| 22 | WP(C)/3104/2020 | PUSHKAR SINGH Versus THE UNION OF INDIA AND 3 ORS. | MS. S BORA MS. N CHAKRABORTY | MRS. R DEVI ASSTT.S.G.I. |
| 23 | WP(C)/3531/2020 | AJAMBER SINGH MUNDA Versus UNION OF INDIA AND 3 ORS | MR. B PATHAK MR. R THADANI MR. V KUMAR | MS. B SARMA ASSTT.S.G.I. |
| 24 | WP(C)/4606/2020 | NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS | MR M J QUADIR MR. K MIRA MR S S ISLAM | MR. S K MEDHI ASSTT.S.G.I. |
| 25 | WP(C)/5060/2020 | NAZIA HASAN CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS. | MR. P MAHANTA MR. R B GOHAIN | GA, ASSAM SC, APSC |
| WITH | | | | |
| 26 | WP(C)/5072/2020 | UDDIPTA DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. P MAHANTA MR. R B GOHAIN | GA, ASSAM SC, APSC |
| 27 | WP(C)/456/2021 WITH LCR | RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR G UZIR MR. S M BARUAH MS P DEVI MR. S BORDOLOI | GA, ASSAM |

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| 28 | WP(C)/1153/2021 | KALYANI BARUAH Versus THE STATE OF ASSAM AND 4 ORS | MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN | GA, ASSAM MR. A J DAS MR P DEKA MR G RENGMA SC, GAD |
| 29 | WP(C)/4656/2021 FIXED | UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA | GA, ASSAM SC, APSC SC, P H E |
| ORDERS | | | | |
| 30 | I.A.(CrI.)/346/2021 in Bail Appln./1163/2020 | SHRAWAN KR. JHA Versus THE STATE OF ASSAM | MS. M MEDHI MS. S DEVI | PP, ASSAM |
| HEARING | | | | |
| 31 | WP(C)/2843/2020 PART-HEARD, FIXED | SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS | DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN | SC, IRRIGATION |
| WITH | | | | |
| 32 | WP(C)/3433/2020 | KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. D P CHALIHA MD. I AHMED MS M ROY | GA, ASSAM SC, APSC SC, P H E |
| WITH | | | | |
| 33 | WP(C)/3504/2020 | SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL | SC, APSC SC, IRRIGATION |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH-II AND WILL SIT AGAIN
IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--------------------------|--|---|---|
| ADMISSION | | | | |
| 1 | WP(C)/6207/2014 FIXED | SMTI PADMESWARI GHOSE Versus THE STATE OF ASSAM AND 4 ORS | MR. M. A. SHEIKH MR. M. HOSSAIN MS. F. INTAZ MR. K. U. AHMED | MR. K. R. BARUAH (R- 6 & 7) MR. N DUTTA GA, ASSAM MR. P. K. KALITA MR. G. J. SAIKIA MR. N DAS SC, REVENUE DEPT. (R-1) |
| 2 | WP(C)/5933/2015 B/O | MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS | MR.P SARMAH MR.D DAS MS.S PHUKAN | MR.H BURAGOHAH SC, PWD |
| 3 | WP(C)/4572/2017 | MAHIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS. | MR.D BARMAN MR.D TALUKDAR MR.K H KHANDAKAR MR.D DAS MR.K M HASSAN | GA, ASSAM |
| 4 | WP(C)/1833/2018 FIXED | FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS. | MR. M J BARUAH | SC, GMC |
| 5 | WP(C)/6227/2018 | BUBUL PATOR Versus THE STATE OF ASSAM AND 3 ORS. | MR. R S CHOUHAN | SC, FOREST |
| 6 | WP(C)/7564/2018 B/O | M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS. | MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHUTIA | R SARMAH MR H GUPTA (C.G.C., R- 1 to 5) MR J BORAH MR. H A LASKAR ASSTT.S.G.I. |
| 7 | WP(C)/3754/2019 FIXED | ACHYUT GOGOI Versus THE STATE OF ASSAM AND 5 ORS. | MR. M KALITA MR. J HATIMURIA | GA, ASSAM |

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| 8 | WP(C)/7767/2019 FIXED | M/S. SARALA BRICK INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS | MR A R BHUYAN MR. M A I HUSSAIN | GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 9 | WP(C)/7626/2019 | M/S. SABAL BRICK INDUSTRY (KLIN) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR A R BHUYAN MR. M A I HUSSAIN | GA, ASSAM SC, REVENUE |
| 10 | WP(C)/2177/2020 B/O | LAIPULI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS | MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA | SC, CO OP GA, ASSAM |
| 11 | WP(C)/2475/2020 FIXED | KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS. | MR G UZIR MR. M SAIKIA MS B TALUKDAR | GA, ASSAM SC, GMC SC, G M D A SC, REVENUE |
| | WITH I.A.(Civil)/1291/2021 in WP(C)/2475/2020 | KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 8 ORS. | MR G UZIR MR. M SAIKIA MS B TALUKDAR | GA, ASSAM SC, GMC SC, REVENUE SC, G M D A |
| 12 | WP(C)/3705/2020 B/O | M/S. H.R.ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | MR. K GOGOI, CGC. MR. D GOGOI, SC, P.H.E. ASSTT. S.G.I. |
| 13 | WP(C)/3913/2020 FIXED | M/S. DHIR BEEL FISHERMAN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR | GA, ASSAM MR. S KHOUND (R-5) SC, FISHERY |
| | WITH | | | |
| 14 | WP(C)/6903/2019 | M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS. | MR S KHOUND MR B KOCH MR. D MEDHI | GA, ASSAM SC, AFDC |
| | WITH | | | |
| 15 | WP(C)/8837/2019 | M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR D J MEDHI MR H K NATH MR B KOCH | MR A DASGUPTA GA, ASSAM MS. B DAS MR. R SARKAR |
| 16 | WP(C)/239/2021 | NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS. | MR B D DAS MR D KALITA MR. D THAOSEN | SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN |
| 17 | WP(C)/313/2021 FIXED | HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. R BORO MR A BORUAH MS A DEURI | GA, ASSAM SC, REVENUE |
| 18 | WP(C)/682/2021 B/O | AMINUR SIKDAR Versus THE STATE OF ASSAM AND 4 ORS | MR. W RAHMAN MS. S RASUL | GA, ASSAM SC, REVENUE |
| 19 | WP(C)/746/2021 FIXED | DHANANJAY SARKAR Versus THE STATE OF ASSAM AND 5 ORS | MS. R CHOUDHURY MR. A H M R CHOUDHURY MS S S ZIA | MR. P N GOSWAMI SC, FOREST |
| 20 | WP(C)/805/2021 B/O | NUR NEHAR BEGUM Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS | MR. W RAHMAN MS. S RASUL | GA, ASSAM SC, REVENUE |
| 21 | WP(C)/1735/2021 FIXED | GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS. | MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER | MR. C K S BARUAH ASSTT.S.G.I. SC, BTC SR. GA, ASSAM |
| 22 | WP(C)/2361/2021 B/O | LT COL SUNIL YADAV (RETD) Versus THE UNION OF INDIA AND 3 ORS | MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS | MR. U K GOSWAMI ASSTT.S.G.I. |

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| 23 | WP(C)/3402/2021 CAVT. NO.04772/021, FIXED | RONGPUR CO-OPERATIVE SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. | MR. M U MAHMUD MR S H MAHMUD | SC, CO OP MR B SINHA (r-7,8,9) MS. S T BOKTH FOR CAVEATOR |
| 24 | WP(C)/3666/2021 | PABAN JYOTI NEOG Versus THE STATE OF ASSAM AND 5 ORS. | MS. S BHUYAN | SC, PWD |
| 25 | WP(C)/4383/2021 FIXED | MIHIR KANTI BISWAS Versus THE STATE OF ASSAM AND ANR | MR. S K GOSWAMI MR. N BARMAN | GA, ASSAM SC, G M D A |
| 26 | WP(C)/4403/2021 FIXED | GOLAP BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. B K DAS MS. P DAS | GA, ASSAM SC, REVENUE SC, G M D A SC, PWD |
| ORDERS | | | | |
| 27 | Cont.Cas(C)/205/2021 FIXED | GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR | MR. M BISWAS MR M BASUMATARI MS M DAS | |
| 28 | I.A.(Civil)/1320/2021 in WP(C)/3035/2021 | KARIMUN @ KARMUN NESSA BARBHUIYA AND 3 ORS. Versus THE COMMISSIONER, HILLS AND BARAK VALLEY DIVISION AND 9 ORS. | MR. M KHAN MR. J RAHMAN MR R ISLAM | GA, ASSAM |
| | WITH WP(C)/3035/2021 | KARIMUN @ KARIMUN NESSA BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M KHAN MR. J RAHMAN MR R ISLAM | SC, FOOD AND CIVIL SUPP MR M J QUADIR (R9) MR. K MIRA (R9) |
| 29 | I.A.(Civil)/1377/2021 CAVT.NO./776/2020 in WP(C)/5308/2020 | THE FOOD CORPORATION OF INDIA AND 7 ORS. Versus MAKSUD AHMED MAZUMDER | MR B K SINGH | MR. K N CHOUDHURY |
| | WITH WP(C)/5308/2020 CAVT. NO. 07762/020, | MAKSUD AHMED MAZUMDER Versus FOOD CORPORATION OF INDIA AND 7 ORS. | MR. K N CHOUDHURY MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH | MR B K SINGH SC, F C I FOR CAVEATOR |
| 30 | I.A.(Civil)/1396/2021 in WP(C)/5327/2017 | ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS. | MR H K J AHMED | GA, ASSAM |
| | WITH WP(C)/5327/2017 | ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS. | MS.D SINHA MR.N K MURRY | GA, ASSAM |
| 31 | WP(C)/1407/2021 B/O | M/S DHEMJI FISH MARKETING AND INDUSTRIAL CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS | MR H GUPTA MS. R M SARMAH | GA, ASSAM |
| 32 | I.A.(Civil)/1537/2021 B/O in WP(C)/3285/2017 | ON THE DEATH OF LATE KHAIRUL ISLAM, HIS LEGAL HEIRS HAFIZA KHANAM Versus THE STATE OF ASSAM AND 5 ORS. | MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM | ASSTT.S.G.I. SC, FOREST |
| | WITH WP(C)/3285/2017 | MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM and 5 ORS. | MR.K K DEY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR V K BAROOAH MR S BAISHYA | GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I. |
| 33 | WP(C)/2584/2021 B/O | ABU HANIF SK Versus THE STATE BANK OF INDIA AND 4 ORS | MR B SINHA MR. R ISLAM | MR. N BARUA MR S BORTHAKUR (R-4) MR U SARMA MR. D GOGOI (R-4) MR K K GOGOI (R-4) |

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| 34 | WP(C)/3240/2021 FIXED | JUNMONI KACHARI Versus THE STATE OF ASSAM AND 17 ORS | MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA | SC, PNRD GA, ASSAM |
| | WITH I.A.(Civil)/1236/2021 in WP(C)/3240/2021 | BHADRA KANTA BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR M RANA MR. J SAIKIA | MR. T J MAHANTA GA, ASSAM |
| 35 | WP(C)/3561/2021 FIXED | SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS | MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA | GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE |
| 36 | WP(C)/4353/2021 FIXED | 12 NO. JIA KALAHAI MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS. | MR S KHOUND MR. K MOHAMMED | GA, ASSAM |
| 37 | WP(C)/4402/2021 FIXED | MONTU RONGPI AND 8 ORS. Versus THE UNION OF INDIA AND 18 ORS. | MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI | GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C |
| 38 | WP(C)/4468/2021 FIXED | GAFUR ALI Versus THE STATE BANK OF INDIA AND 6 ORS | MR B BURAGOHAINE MS. S GOGOI MR J P KACHARI | GA, ASSAM |
| 39 | WP(C)/4494/2021 FIXED | M/S BKSONS INFRASTRUCTURE PVT LTD Versus THE UNION OF INDIA AND 6 ORS | MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA | SC, NHIDC ASSTT.S.G.I. |
| 40 | WP(C)/4519/2021 FIXED | HAFIZ MD. BAZLUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 10 ORS | MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN | GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) SC, REVENUE |
| 41 | WP(C)/4708/2021 FIXED | PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS. | MS. M SARMAH MS D BORGHOAIN MR. P GOHAIN | GA, ASSAM SC, APDCL |
| HEARING | | | | |
| 42 | WP(C)/2797/2014 FIXED | ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS | DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH | SC, FINANCE & TAXATION MR.R DUBEY MR.S SAMARIA SC, INDUSTRIES |
| 43 | WP(C)/1916/2016 CAVT.NO./575/2018, B/O | MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND ORS | MR M H AHMED MR. M A SHEIKH MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED | GA, ASSAM MS.A KAUSHAR(R- 5&6) MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R- 5and6 MS.M KONCH(R- 5&6) |
| 44 | WITH WP(C)/2142/2007 | MD. BASERUDDIN and ORS Versus THE STATE OF ASSAM AND ORS | MR.A SHARIF MR A R BHUIYAN MS.S BORO | GA, ASSAM |
| 45 | WITH WP(C)/772/2017 | MOFAZZEL HUSSAIN and 73 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR.A SHARIF MS.P BARMAN MR.S ZAMAN | GA, ASSAM |
| 46 | WP(C)/2845/2017 FIXED | ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS. | DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | DR.B AHMED MR G CHOUDHURY MR G CHOUDHURY MR.B GOGOI SC, INDUSTRIES & COMMERCE SC, TAXES |

STAY MATTERS

| | | | | |
|----|---|--|---|--|
| 47 | WP(C)/3281/2018 FIXED | LAL MIAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA | MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4) |
| 48 | WP(C)/6627/2018 FIXED | ASSAM AIR PRODUCTS PVT. LTD. AND ANR Versus OIL INDIA LTD. AND 2 ORS. | MR. K N CHOUDHURY MR. R R Gogoi | S N SARMA MR. P N GOSWAMI (R3) MR A SARMA MR. K P PATHAK (R3) |
| 49 | WP(C)/2223/2019 FIXED | GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS. | MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA | MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA |
| | WITH I.A.(Civil)/3107/2019 in WP(C)/2223/2019 | THE OIL AND NATURAL GAS CORPORATION AND 2 ORS Versus GAUTAM BARUAH AND 4 ORS | MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA | MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR M SARMA |
| | WITH I.A.(Civil)/3807/2019 in WP(C)/2223/2019 | GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS. | MR. A BARKATAKI MR P BHARDWAJ | MD ASLAM |
| 50 | WP(C)/6429/2019 WITH LCR, FIXED | BUBULI BORTHAKUR AND 7 ORS. Versus THE UNION OF INDIA AND 21 ORS. | MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM | MR. J K BAISHYA GA, ASSAM MR. S BHATTACHARJEE ASSTT.S.G.I. SC, REVENUE MR. H A SARKAR |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------------------------|---|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2498/2021 FIXED | SUMATI KUMAR NAHATA Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A M BORA MR. I A HAZARIKA MRS. R RONGMEI MR. R A CHOUDHURY | PP, ASSAM |
| 2 | Bail Appln./2655/2021 | DHRUBA JYOTI BURAGOHAİN Versus THE STATE OF ASSAM | MR. P J SAIKIA MS D DUTTA | PP, ASSAM |
| 3 | Bail Appln./2656/2021 B/O | TULAN DUTTA Versus THE STATE OF ASSAM | MR. P J SAIKIA MS D DUTTA | PP, ASSAM |
| 4 | Bail Appln./2661/2021 | PANKAJ NATH Versus THE STATE OF ASSAM | MR. N K KALITA MRS M KALITA MR D DEKA | PP, ASSAM |
| 5 | Bail Appln./2664/2021 | TUTU DEKA Versus THE STATE OF ASSAM | MR. M K DUTTA | PP, ASSAM |
| 6 | Bail Appln./2666/2021 | JITEN PAUL @ RUBUL ALI @ JITEN PAL Versus THE STATE OF ASSAM | MR. D SARMA MR P DAS A DAS MR P PRAWAR | PP, ASSAM |
| 7 | Bail Appln./2667/2021 | JITEN PAUL @ RUBUL ALI @ JITEN PAL Versus THE STATE OF ASSAM | MR. D SARMA MR P DAS A DAS MR P PRAWAR | PP, ASSAM |
| 8 | Bail Appln./2668/2021 | MANSUB ALI Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI | PP, ASSAM |
| 9 | Bail Appln./2671/2021 | SHEIKH SAFIQUŁ ISLAM Versus THE STATE OF ASSAM | MR. A M KHAN | PP, ASSAM |

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| 10 | Bail Appln./2672/2021 | TAPAN KALITA Versus THE STATE OF ASSAM | MR. S K ROY MS P M SARMA | PP, ASSAM |
| MOTION | | | | |
| 11 | AB/3123/2021 | ANOWER HUSSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | PP, ASSAM |
| 12 | AB/3126/2021 | ABUL KALAM Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 13 | AB/3128/2021 | BHABEN CH. DAS @ BHABEN DAS @ BHABENDRA DAS Versus THE STATE OF ASSAM | MR. M U MONDAL MD. I H KHAN MR. M UDDIN MR K ISLAM | PP, ASSAM |
| 14 | AB/3131/2021 | G M TUZFIQUER AHMED LASKAR Versus THE STATE OF ASSAM | MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI Q A AKHTAR | PP, ASSAM |
| 15 | AB/3132/2021 | JONAB ALI AND 2 ORS. Versus THE STATE OF ASSAM | MR. S K ROY MD K RAHMAN | PP, ASSAM |
| 16 | AB/3133/2021 | HAYET ALI @ HAYAT ALI AND ANR Versus THE STATE OF ASSAM | MR. N BORUAH | PP, ASSAM |
| 17 | AB/3134/2021 | SURAJ DAS Versus THE STATE OF ASSAM | MR. B HALDAR MR B DEORI | PP, ASSAM |
| 18 | AB/3140/2021 | RAJDEEP NATH @ RAJA NATH AND ANR Versus THE STATE OF ASSAM | MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR. M J DAS | PP, ASSAM |
| 19 | AB/3145/2021 | ASHRAFUL ALOM @ KHURSHED ALI Versus THE STATE OF ASSAM | MR A ALI MR. Y ALI | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 20 | Bail Appln./2211/2021 FIXED | DIPANKAR DEY MANDAL Versus THE STATE OF ASSAM | MR. S C BISWAS MR. P S BISWAS L CHOUDHURY | PP, ASSAM |
| 21 | Bail Appln./2277/2021 FIXED | JAKIR HUSSAIN Versus THE STATE OF ASSAM | MR. N ANAND MR. A K SINGH | PP, ASSAM |
| 22 | Bail Appln./2284/2021 FIXED | MD. NURUDDIN AHMED @ AHMED ALI Versus THE STATE OF ASSAM | MR. N BARMAN MS. J BARMAN | PP, ASSAM |
| 23 | Bail Appln./2286/2021 FIXED | SAFIK ALI Versus THE STATE OF ASSAM | MR. N ANAND MR. A K SINGH | PP, ASSAM |
| 24 | Bail Appln./2288/2021 FIXED | AJIT GOGOI AND ANR Versus THE STATE OF ASSAM | MR. J C GOGOI MR. N GOGOI MR B ISLAM | PP, ASSAM |
| 25 | Bail Appln./2293/2021 FIXED | MINAKSHI DAS AND ANR. Versus THE STATE OF ASSAM | MR. S N TAMULI MS. A BEGUM | PP, ASSAM |
| 26 | Bail Appln./2295/2021 FIXED | MAFIKUR RAHMAN Versus THE STATE OF ASSAM | MR. M KHAN MR. J RAHMAN | PP, ASSAM |
| 27 | Bail Appln./2297/2021 FIXED | AKASH ALI AND ANR. Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR | PP, ASSAM |
| | WITH I.A.(CrI.)/378/2021 in Bail Appln./2297/2021 | AKASH ALI AND ANR. Versus THE STATE OF ASSAM | MR. C K NATH | PP, ASSAM |

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| 28 | Bail Appln./2325/2021 FIXED | MAHADEV BARMAN AND 2 ORS. Versus THE STATE OF ASSAM | MR. N K KALITA MR D DEKA | PP, ASSAM |
| 29 | Bail Appln./2327/2021 FIXED | RAJU MAZUMDAR Versus THE STATE OF ASSAM | MR J C BORAH | PP, ASSAM |
| 30 | Bail Appln./2328/2021 FIXED | SAHAJ UDDIN @ SAHAJUDDIN @ SHAKTIMAN AND ANR. Versus THE STATE OF ASSAM | MR J C BORAH | PP, ASSAM |
| 31 | Bail Appln./2346/2021 FIXED | AMAN DAS Versus THE STATE OF ASSAM | MR. S ALI MR D DEKA | PP, ASSAM |
| 32 | Bail Appln./2390/2021 FIXED | SALIMUDDIN AHMED Versus THE STATE OF ASSAM | MS. S K NARGIS MS. A MESEN | PP, ASSAM |
| 33 | Bail Appln./2444/2021 FIXED | BIPUL NATH Versus THE STATE OF ASSAM | MR S HOQUE | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 34 | AB/736/2021 FIXED | MD. HAMID ALI AND 4 ORS Versus THE STATE OF ASSAM | MR. N AHMED MD S I AHMED | PP, ASSAM |
| 35 | AB/909/2021 WITH LCR, FIXED | BAHARUL ISLAM Versus THE STATE OF ASSAM | MR. A SARMA MR. S CHOWDHURY MS D DAS | PP, ASSAM |
| 36 | AB/970/2021 FIXED | RAKIBUL ISLAM Versus THE STATE OF ASSAM | MR. M K DAS MS Z ANJUM MR. U S BORA | PP, ASSAM |
| 37 | AB/1428/2021 FIXED | JAYNAL ABDIN AND 2 ORS. Versus THE STATE OF ASSAM | MR. A HUSSAIN MR. A MOBARAQUE | PP, ASSAM |
| 38 | AB/1667/2021 FIXED | RUBUL AHMED AND 4 ORS. Versus THE STATE OF ASSAM | MR. P K MUNIR MR. A GAYAN | MR. I CHOUDHURY PP, ASSAM |
| 39 | AB/2140/2021 FIXED | ANUKUL CHANDRA PAUL Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM | PP, ASSAM |
| 40 | AB/2310/2021 FIXED | MD. SAFIKUL AHMED Versus THE STATE OF ASSAM | MR N M HAZARIKA MR A SHARMA | PP, ASSAM |
| 41 | AB/2352/2021 FIXED | MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM | MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED | PP, ASSAM |
| 42 | AB/2432/2021 FIXED | FATEMA KHATUN @ FATIMA KHATOON BIBI Versus THE STATE OF ASSAM | MR. A A R KARIM | PP, ASSAM |
| 43 | AB/2560/2021 FIXED | ASHOK ALI AND 4 ORS Versus THE STATE OF ASSAM | MR. A HUSSAIN | |
| 44 | AB/2709/2021 FIXED | MOHIDUL @ MOIDUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK | PP, ASSAM |
| 45 | AB/2720/2021 FIXED | UMESH CH. DEKA Versus STATE OF ASSAM | MR D KALITA | PP, ASSAM |
| 46 | AB/2741/2021 FIXED | RIJUL ALI Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR | PP, ASSAM |
| 47 | AB/2771/2021 FIXED | AMRUL MONDAL @ IMRUL HUSSAIN MONDAL AND 2 ORS Versus THE STATE OF ASSAM | MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI | PP, ASSAM |

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| 48 | AB/2772/2021 FIXED | KAMAL CHETRY AND ANR. Versus THE STATE OF ASSAM | MR. S D PURKAYASTHA MR S CHOUDHURY MS. S PHUKAN | PP, ASSAM |
| 49 | AB/2916/2021 FIXED | JAMAL BADSHA AND 3 ORS Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. T K MISRA | PP, ASSAM |
| WITH | | | | |
| 50 | AB/2734/2021 | SULTAN ALI AHMED Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. T K MISRA | PP, ASSAM |
| WITH | | | | |
| 51 | AB/2917/2021 | JAYNAL ABEDIN AND 2 ORS Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. T K MISRA | PP, ASSAM |
| 52 | AB/2939/2021 FIXED | MUKUL TALUKDAR AND ANR Versus THE STATE OF ASSAM | MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR | PP, ASSAM |
| 53 | AB/2940/2021 FIXED | MAHIT CHANDRA GAYARI AND ANR Versus THE STATE OF ASSAM | MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR | PP, ASSAM |
| 54 | AB/2941/2021 FIXED | RAJESWAR DAS AND ANR Versus THE STATE OF ASSAM | MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR | PP, ASSAM |
| 55 | AB/2945/2021 FIXED | RINKU BARMAN Versus THE STATE OF ASSAM | MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED | MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA PP, ASSAM |
| 56 | AB/2946/2021 FIXED | SUBHRA JYOTI BHARALI Versus THE STATE OF ASSAM | MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED | MR. A CHAMUAH MR. S D ROY MR. B KONWAR PP, ASSAM |

HEARING

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|-------------|--|--|---|--|
| 57 | I.A.(CrI.)/319/2017 WITH LCR 3 FILES, FIXED in CrI.A./160/2017 | NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT | MR. M BISWAS MS.H DAS MR A TALUKDAR | |
| WITH | | | | |
| | CrI.A./160/2017 | NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT | MR. I H BARBHUIYA MR. M BISWAS MR T THAKURIA MS.H DAS MR A TALUKDAR | MR. S C KEYAL, SC, CUSTOMS DEPARTMENT |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|--------------------------------|--|--|---------------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./2166/2021 FIXED | PRANAB DAS Versus THE UNION OF INDIA | MR N AHMED MR G P CHETIA | SC, NCB |
| 2 | Bail Appln./2544/2021 FIXED | MALENCHA KHATUN Versus THE STATE OF ASSAM | MR. M SAIKIA | PP, ASSAM |
| 3 | Bail Appln./2644/2021 | BIJAY AGARWAL Versus THE STATE OF ASSAM | MR. J KALITA MR N SARMA MR B HAZARIKA | PP, ASSAM |
| 4 | Bail Appln./2657/2021 | SYED NASSIF AHMED Versus THE STATE OF ASSAM | MR. N N B CHOUDHURY MR S DAS | PP, ASSAM |
| 5 | Bail Appln./2665/2021 | RINA DAS Versus THE STATE OF ASSAM | MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE | PP, ASSAM |
| 6 | Bail Appln./2669/2021 | MILING MAYUNG AND ANR Versus THE STATE OF ASSAM | MR. B K GOGOI | PP, ASSAM |
| 7 | Bail Appln./2670/2021 B/O | NIJAM KHAN @ NIZAM KHAN AND ANR Versus THE STATE OF ASSAM | MR. Y S MANNAN MR. M HAQUE MS N DEKARAJA | PP, ASSAM |
| 8 | Bail Appln./2673/2021 | SANGITA KONWAR AND ANR Versus THE STATE OF ASSAM | MR. K M HALOI MR. B BISHAYA | PP, ASSAM |
| 9 | Bail Appln./2674/2021 | MOTLEB ALI Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 10 | Tr.P.(Crl.)/20/2021 | RAJDIP BHUYAN Versus MR. LUCKSON AND 2 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR MR. L M RAHMAN | PP, ASSAM PP, NAGALAND |

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|--------------------------|--|--|---|-----------|
| 11 | AB/2950/2021 | MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM | MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN | PP, ASSAM |
| 12 | AB/2955/2021 | KADER ALI @ ABDUL KADER Versus THE STATE OF ASSAM | MR. M A ISLAM MR J I MONDAL | PP, ASSAM |
| 13 | AB/3121/2021 | HEMODHAR HAZARIKA @ HEMANTA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MS. P BORAH | PP, ASSAM |
| 14 | AB/3122/2021 | MUKTAR HUSSAIN Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN | PP, ASSAM |
| 15 | AB/3125/2021 | GAUTAM BANIA Versus THE STATE OF ASSAM | MR M AHMED | PP, ASSAM |
| 16 | AB/3135/2021 | PRASANTA KAKATI Versus THE STATE OF ASSAM | MR. R K PRADHAN MR. A K SAIKIA | PP, ASSAM |
| 17 | AB/3139/2021 | IZAZUL HUSSAIN Versus THE STATE OF ASSAM | MR. N ANAND | PP, ASSAM |
| 18 | AB/3142/2021 | GANESH BORO Versus THE STATE OF ASSAM | MR. K M HALOI MR. B BISHAYA | PP, ASSAM |
| 19 | AB/3143/2021 | ASRAFUL ISLAM @ ASRAFUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM | MR. A M KHAN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 20 | Bail Appln./1127/2021 FIXED | NITUL BOSUMATARY Versus THE STATE OF ASSAM | MR. A DUTTA MR R DAS MR. P M KALITA | PP, ASSAM |
| 21 | Bail Appln./1969/2021 FIXED | MD. ABDUL KARIM @ HAQUE @ HANU Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR N MAHAMMAD | PP, ASSAM |
| 22 | Bail Appln./2111/2021 FIXED | BIJOY DAS Versus THE STATE OF ASSAM | MR. M DASGUPTA MD S ALI | PP, ASSAM |
| 23 | Bail Appln./2129/2021 FIXED | GOPESH TANTUBAI Versus THE STATE OF ASSAM | MRS. R RONGMEI MRS. S ISLAM | PP, ASSAM |
| 24 | Bail Appln./2156/2021 FIXED, SPL ACT WITH SCANNED COPY OF CASE DAIRY | MD. REBUL HUSSAIN @ PAPU Versus THE STATE OF ASSAM | MR. S N TAMULI MS. A BEGUM | PP, ASSAM |
| 25 | Bail Appln./2313/2021 FIXED | AVINASH RONGHANG Versus THE STATE OF ASSAM | MS. S K NARGIS MS. A MESEN | PP, ASSAM |
| 26 | Bail Appln./2326/2021 FIXED | KULEN DEKA Versus THE STATE OF ASSAM | MR. A K AZAD MS S DEVI | PP, ASSAM |
| 27 | Bail Appln./2387/2021 SCANNED COPY OF CASE DIARY, FIXED | TRILU @ TRILUSON SAIKIA Versus THE STATE OF ASSAM | H Z SINGHA MR. S J SARMAH | PP, ASSAM |
| 28 | Bail Appln./2417/2021 FIXED | BANTI DAS Versus THE STATE OF ASSAM | MR. J KALITA MR B HAZARIKA | PP, ASSAM |
| 29 | Bail Appln./2430/2021 FIXED | RAHIM UDDIN Versus THE STATE OF ASSAM | MS. M SARMAH MS D BORGHAIN MR. P GOHAIN | PP, ASSAM |
| 30 | Bail Appln./2432/2021 FIXED | RAHIM UDDIN Versus THE STATE OF ASSAM | MS. M SARMAH MS D BORGHAIN MR. P GOHAIN | PP, ASSAM |

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| 31 | Bail Appln./2530/2021 FIXED | BIKASH DAS Versus THE STATE OF ASSAM AND ANR | MR. P K SAHARIA MS K DAS | PP, ASSAM |
| 32 | Bail Appln./2559/2021 FIXED | HAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. R ALI MR. H A AHMED MR A S SK | PP, ASSAM |
| BAIL HEARING | | | | |
| 33 | AB/3800/2020 FIXED | HENDO ETE AND ANR Versus THE STATE OF ASSAM AND ANR | MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR | MR. P N GOSWAMI PP, ASSAM |
| 34 | AB/361/2021 FIXED | MAHESWAR BASUMATARY Versus THE STATE OF ASSAM | MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS | PP, ASSAM |
| 35 | AB/824/2021 FIXED | AYUB ALI Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA | PP, ASSAM |
| WITH | | | | |
| 36 | AB/702/2021 | JAKIR ALI Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA | PP, ASSAM |
| 37 | AB/910/2021 FIXED | NALINI DAS BARUAH Versus THE STATE OF ASSAM | MR. S BORTHAKUR MR. U K DEKA | PP, ASSAM |
| 38 | AB/1390/2021 FIXED | DIGANTA DEKA Versus THE STATE OF ASSAM | MR S CHAUHAN MR. A R SHOME | PP, ASSAM |
| 39 | AB/2209/2021 FIXED | RIYAJUL ALI @ RIYAZUL ALI Versus THE STATE OF ASSAM | MS F RAHMAN MR. S H SAIKIA | PP, ASSAM |
| 40 | AB/2214/2021 FIXED | ABU BOKKAR Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| 41 | AB/2259/2021 FIXED | NAZRUL ISLAM @ NAZRUL AKOND Versus THE STATE OF ASSAM | MS. T SOM | PP, ASSAM |
| 42 | AB/2335/2021 FIXED | BARJAHAN ALI Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM | PP, ASSAM |
| 43 | AB/2375/2021 FIXED | FULBAR RAHMAN Versus THE STATE OF ASSAM | MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN | PP, ASSAM |
| 44 | AB/2398/2021 FIXED | NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL | PP, ASSAM |
| WITH | | | | |
| 45 | AB/2571/2021 | DEEPAK AGARWAL Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL | PP, ASSAM |
| WITH | | | | |
| 46 | AB/2626/2021 | DHRUV GUPTA Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL | PP, ASSAM |

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|----|-----------------------------|---|---|-----------|
| 47 | WITH AB/2628/2021 | DEEPA AND 2 ORS Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL | PP, ASSAM |
| 48 | AB/2574/2021 FIXED | SUBODH SAMADDAR Versus THE STATE OF ASSAM | MR. S KALITA MR. S KAKATI MR P DAS | PP, ASSAM |
| 49 | AB/2586/2021 FIXED | MANNAN ALI @ BUBUL M ALI Versus THE STATE OF ASSAM | MR. DITUL DAS MR S ISLAM MR. R RAHMAN | PP, ASSAM |
| 50 | AB/2615/2021 FIXED | DANDI BASUMATARY Versus THE STATE OF ASSAM | MR. S AHMED MS J HAZARIKA | PP, ASSAM |
| 51 | AB/2717/2021 FIXED | JAHAN UDDIN Versus THE STATE OF ASSAM | MRS. B GOGOI | PP, ASSAM |

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| | WITH I.A.(CrI.)/397/2021 in AB/2717/2021 | JAHAN UDDIN Versus THE STATE OF ASSAM AND ANR | MRS. B GOGOI | PP, ASSAM |
| 52 | AB/2753/2021 FIXED | HALIMA KHATUN Versus THE STATE OF ASSAM | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | PP, ASSAM |
| 53 | AB/2757/2021 FIXED | JAYANTA KR. DAS Versus THE STATE OF ASSAM | MS. T SOM MR. P TELI | PP, ASSAM |
| 54 | AB/2842/2021 FIXED | IKBAL HUSSAIN Versus THE STATE OF ASSAM | MR. B M CHOUDHURY MR. U CHOUDHURY | PP, ASSAM |
| 55 | AB/2871/2021 FIXED | BITUPAN KALITA Versus THE STATE OF ASSAM | MR. C CHOWDHURY | PP, ASSAM |

HEARING

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|----|-----------------------------------|--|--|--|
| 56 | W.P.(CrI.)/13/2019 FIXED | DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS. | MR. K N CHOUDHURY MR. M MAHANTA | MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I. |
| 57 | WITH W.P.(CrI.)/14/2019 | DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS. | MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH | MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I. |
| 58 | WITH W.P.(CrI.)/15/2019 | DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS. | MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH | MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|---|--|--|
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 1 | I.A.(Civil)/1488/2021 in WP(C)/594/2013 | DRUNA KANTA HENDIQUE Versus THE UNITED BANK AND 5 ORS. | MR. P J SAIKIA | |
| | WITH WP(C)/594/2013 | DRUNA KANTA HANDIQUE Versus THE UNITED BANK and 2 ORS. | MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA | MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA |
| ADMISSION | | | | |
| 2 | WP(C)/1113/2017 | BISWAJIT LOHAR and 4 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.U BARUAH MR.S GHOSH | SC, PNRD GA, ASSAM |
| 3 | WP(C)/1177/2017 B/O | SMT. GEETA BARMAN Versus THE STATE OF ASSAM and 6 ORS. | MR.S DAS MR.N BARUAH MR.K DAS MR.H GOGOI | GA, ASSAM SC, AG MR. D NATH (R-1 TO 5) SC, FINANCE SC, PWD |
| 4 | WP(C)/1869/2017 | SHARMILA BAISHYA Versus THE STATE OF ASSAM and 2 ORS. | MR.M K CHOUDHURY MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN | GA, ASSAM(R-1) MR.A THAKURR-2,3 |
| 5 | WP(C)/5093/2017 | ASSOCIATION OF ENGINEERS and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MR.N DUTTA MR. K N CHOUDHURY MR.U RAJBANSHI MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MRJ CHUTIA | MR.S N SARMA(Sr.Adv.)(R-5) MR.B D DAS(Sr.Adv.)(R-4&5) GA, ASSAM MR.K KALITA(R-5) MS.R DEKA(R- 4&5) MR.H R SARMAR- 4and5 |

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| | WITH I.A.(Civil)/2264/2020 in WP(C)/5093/2017 | ASSOCIATION OF ENGINEERS Versus THE STATE OF ASSAM AND 4 ORS. | MR. J PATOWARY | MR B D DAS GA, ASSAM S N SARMA SC, APDCL |
| 6 | WP(C)/5512/2017 | RANJIT KUMAR DAS Versus THE ASSAM FINANCIAL CORPORATION and 4 ORS. | MR.K K MAHANTA MR.D GOSWAMI MR.K SINGHA MR.K M MAHANTA | MR. S CHAKRABORTY MR. R THAKURIA,R MR S ISLAM (SC, ASSAM FINANCIAL CORP.) MR. L P SHARMA, R |
| 7 | WP(C)/2770/2019 | PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. M K SHARMA MS. S S SAIKIA MR H DAS | ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT |
| 8 | WP(C)/5411/2019 FIXED | PARTHA KUMAR PAUL Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS. | MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS | MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC |
| 9 | WP(C)/8395/2019 FIXED | HASIBA BEGUM Versus THE STATE OF ASSAM AND 4 ORS. | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY | GA, ASSAM SC, AG MR. A. CHALIHA (SC, FINANCE DEPT. R-6) SC, P H E |
| 10 | WP(C)/1149/2020 | REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA | GA, ASSAM |
| 11 | WP(C)/1623/2020 FIXED | NILKAMAL ROY Versus THE STATE OF ASSAM AND 4 ORS. | MR. N K KALITA MR. R D BHUYAN MR D DEKA | GA, ASSAM SC, PWD |
| 12 | WP(C)/1645/2020 FIXED | HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS. | MR. N K KALITA MR. R D BHUYAN MR D DEKA | GA, ASSAM SC, PWD SC. BTC |
| 13 | WP(C)/1648/2020 FIXED | RAITUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. N K KALITA MR. R D BHUYAN MR D DEKA | GA, ASSAM SC, PWD |
| 14 | WITH WP(C)/1616/2020 | GANESH DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. N K KALITA MR. R D BHUYAN MR D DEKA | GA, ASSAM MR D NATH SC, PWD |
| 15 | WP(C)/2105/2020 | JAYADITYA CHAKRABARTY Versus THE STATE OF ASSAM AND 2 ORS | MR S CHOUDHURY MR. A BHATTACHARJEE | GA, ASSAM SC, GHC |
| 16 | WP(C)/3797/2020 | DINESH KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS. | MR. R K TALUKDAR MR. D BORAH | GA, ASSAM SC, WATER RESOURCE |
| 17 | WP(C)/3799/2020 | BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS. | MR. S N TAMULI MR. M MALAKAR | MRS S BARUAH ASSTT.S.G.I. |
| 18 | WP(C)/4195/2020 | DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS | DR. B AHMED MR F A LASKAR MR. D H MOZUMDER | GA, ASSAM |
| 19 | WP(C)/2495/2021 FIXED | MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS | MR. MD S HOQUE MR. M DEKA MR S JAFRI | SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI |
| 20 | WITH WP(C)/2525/2021 | MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS | MR. MD S HOQUE MR. M DEKA MR S JAFRI | SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY |
| 21 | WITH WP(C)/2535/2021 | MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS | MR. MD S HOQUE MR. M DEKA MR S JAFRI | SC, PWD ROAD |

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| 22 | WITH WP(C)/2626/2021 | MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS | MR. MD S HOQUE MR. M DEKA MR S JAFRI | SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY |
| 23 | WITH WP(C)/2656/2021 | MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS | MR. MD S HOQUE MR. M DEKA MR S JAFRI | SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY |
| 24 | WITH WP(C)/2674/2021 | MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS | MR. MD S HOQUE MR. M DEKA MR S JAFRI | SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY |
| 25 | WP(C)/3619/2021 FIXED | DUNA KONWAR AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. U K NAIR MR R SINGHA | SC, HEALTH AND F W SC, FINANCE DEPTT. |
| 26 | WITH WP(C)/4313/2020 | SMTI RINTI BAISHYA AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K NAIR MR R SINGHA | SC, HEALTH SC, FINANCE |
| ORDERS | | | | |
| 27 | Cont.Cas(C)/611/2020 FIXED | PRABIN TALUKDAR Versus RAJESH KEMPRAY | MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA | MR. D SAIKIA MR. D NATH MR P NAYAK |
| 28 | I.A.(Civil)/348/2021 in WP(C)/4648/2020 | SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS. | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI | MS. B SARMA |
| | WITH WP(C)/4648/2020 | SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI | MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I. |
| 29 | I.A.(Civil)/979/2021 in WP(C)/127/2012 | ON THE DEATH OF DIGANTA ROY @ DIGANTA KR. ROY HIS LEGAL HEIR Versus THE MANAGEMENT OF ASSAM STATE TEXTILE CORPORATION LTD. AND 9 ORS. | MR. K R PATGIRI | GA, ASSAM MR. A ZAHID |
| | WITH WP(C)/127/2012 | THE MANAGEMENT OF ASSAM STATE TEXTILE CORPN. LTD. Versus STATE OF ASSAM and ORS. | MR.A SARMA MR.A JAHID | MR.K P SARMA GA, ASSAM MR.A D GUPTA MR.H DAS MR.K R PATGIRI MS.B DAS |
| 30 | WITH WP(C)/4751/2011 | PRABHAT NATH and 7 ORS Versus THE PRESIDING OFFICER and ORS | MR.K P SARMA MR.A D GUPTA MR.P K TALUKDAR MR.H DAS MR.K R PATGIRI MS.B DAS MR.C DAS | GA, ASSAM MR.A SARMA MR.A JAHID |
| 31 | I.A.(Civil)/1061/2021 in WP(C)/4291/2018 | PRANJAL KALITA AND 509 ORS. Versus THE STATE OF ASSAM AND 16 ORS. | MR. K M HASSAN MS N J BEGUM | SC, WATER RESOURCE SC, PERSONAL DEPT. SC, FINANCE DEPTT. |
| | WITH WP(C)/4291/2018 | ABHIJIT GOGOI AND 536 ORS. Versus THE STATE OF ASSAM AND 16 ORS. | MR D BARMAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN | GA, ASSAM MR. B GOSWAMI SC, FINANCE DEPTT. SC, WATER RESOURCE |
| 32 | WITH WP(C)/3900/2017 | RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.B J TALUKDAR MS.N DAS MR.D K ROY | SC, WATER RESOURCE |

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| 33 | I.A.(Civil)/1374/2021 in WP(C)/5162/2020 | UTPAL KONWAR AND 2 ORS. Versus JITU KR. SAIKIA AND 12 ORS. | MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA | GA, ASSAM MR. A KHANIKAR |
| | WITH WP(C)/5162/2020 | JITU KR. SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. U K NAIR MR. A KHANIKAR MR. P KONWAR | GA, ASSAM MR. A PHUKAN (R-2,3) |
| 34 | I.A.(Civil)/1538/2021 WP(C)/7633/2019 (Disposed) in WP(C)/7633/2019 | NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR Versus SWAPNA LANGTHASA 5 ORS | MR. K GOSWAMI MS. A NEOG | MR. D THOUSAN |
| | | HEARING | | |
| 35 | WP(C)/5850/2013 FIXED | DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN | GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE |
| | WITH WP(C)/5855/2013 | DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN | GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE |
| | WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013 | DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR.N N B CHOUDHURY | GA, ASSAM SC, INDUSTRIES AND COMMERCE |
| 37 | WP(C)/1686/2014 FIXED | KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and ANR. | MR. S N TAMULI | MR.C BARUAH MR.B BARUAH |
| 38 | WP(C)/7688/2015 FIXED | SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS | MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA | MR.S N SARMA-R-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA |
| 39 | WP(C)/1379/2017 FIXED | GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS. | MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN | SC, SEBA |
| 40 | WP(C)/5190/2020 FIXED | PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS | MR. A K BARUAH MR. D BORA MR. M DEY | SC, APDCL |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|--------------------------|---|---|---------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./2660/2021 | JAKIR HUSSAIN Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 2 | Tr.P.(C)./42/2021 B/O | RAJKUMARI HARIJAN Versus RABILAL DOOM | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI | |
| 3 | CRP(IO)/85/2021 | SMTI JOYMONI BASUMATARY AND 2 ORS Versus SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS. | MR. B C DAS MR. A R SHOME MR. P MAZUMDER | |
| <u>ADMISSION</u> | | | | |
| 4 | MFA/145/2021 | M/S JIWAN TRADING CO. Versus THE UNION OF INDIA | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 5 | MFA/146/2021 | M/S MINAXI TRADING CO. Versus THE UNION OF INDIA | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 6 | MFA/148/2021 | M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 7 | MFA/149/2021 | M/S DINESH SALES CORPORATION Versus THE UNION OF INDIA AND ANR. | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 8 | MFA/151/2021 | M/S DINESH SALES CORPORATION Versus THE UNION OF INDIA | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 9 | MFA/155/2021 | M/S JIWAN TRADING CO. Versus THE UNION OF INDIA | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 10 | MFA/156/2021 | M/S P D P STEELS LTD. Versus THE UNION OF INDIA AND ANR | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |

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| 11 | MFA/157/2021 | M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 12 | MFA/158/2021 | M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR. | MR. K P MAHESWARI MS. M SHARMA | SC, NF RLY |
| 13 | MACApp./222/2021 FIXED | MULUKJAN BEGUM @ MUKHLEJA BIBI AND 2 ORS. Versus THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. | MR. S AHMED MD Y ALI | |
| 14 | MACApp./237/2021 | SAHEDA KHATUN Versus SAJAN PATOWARY AND 2 ORS. A | MR. A R AGARWALA | |
| 15 | MACApp./238/2021 | THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. PINKY KUMARI THAKUR AND 4 ORS. | MRS B ACHARYA MR. A ACHARYA | |
| | WITH I.A.(Civil)/1633/2021 in MACApp./238/2021 | THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. PINKY KUMARI THAKUR AND 4 ORS. | MRS B ACHARYA MR. A ACHARYA | |
| 16 | MACApp./239/2021 | PRAKASH TODI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. | MR. R DUBEY MS. A B KAYASTHA | |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 17 | RSA/87/2021 | MR. SAMIRAN DEY Versus MR. RANJU ROY AND 3 ORS | MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY | |
| <u>ORDERS</u> | | | | |
| 18 | RSA/238/2014 CAVT. NO. 39/2014 WITH LCR, B/O | CHANDAN HAZARIKA Versus ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIR PRADIP KR. BHUYAN AND ORS | MR.R SARMA MR H NATH MR. D MAZUMDAR MR.P BORAH MR. B D DEKA MR. M DAS N CHAUDHURY | MR. A SATTAR MRA SHARMA MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MR.S S SARMA FOR CAVEATOR MR.D K BHATRA |
| 19 | MACApp./259/2017 WITH LCR | BABUL KONWAR and 2 ORS, Versus THE ORIENTAL INSURANCE CO. LTD. and ORS, | MR.A K GUPTA MS.M KECHII | MRM H AHMED MR.M R CHOUDHURY MR.B K PURKAYASTHA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA MS.U K PURKAYASTHA |
| 20 | I.A.(Civil)/617/2017 in CRP/160/2016 | ON THE DEATH OF MD. AKKEL ALI HIS LEGAL HEIR- MD. MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS | DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN | |
| | WITH CRP/160/2016 | MD. AKKEL ALI Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS | DR.P K GOSWAMI MR.B HUSSAIN MR A BARMAN | |
| | WITH I.A.(Civil)/717/2017 in CRP/160/2016 | MD.MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS | DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN | |
| | WITH I.A.(Civil)/718/2017 in CRP/160/2016 | MD.MAHARUDDIN and 23 ORS Versus MD. NAZIBUR @ MAZIBUR RAHMAN and 5 ORS | DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN | |

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| 21 | MACApp./521/2018 B/O | THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI TULU ROY AND 4 ORS | MR. A J SAIKIA MR.N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH | MR. S S ROY |
| 22 | I.A.(Civil)/134/2019 in MACApp./61/2012(D/O) in MACApp./61/2012 | SMTI. CHARKISH BALA RABHA Versus THE DIVISIONAL MANAGER, AND 2 ORS. | MR H DAS | MR. S K GOSWAMI MR. P K SARMA MS. M R DEVI |
| 23 | I.A.(Civil)/2825/2019 RSA 180/2016(D/O) in Review.Pet./102/2018 WITH Review.Pet./102/2018 | THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL | DR. B N GOGOI | |
| | | THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL | DR. B N GOGOI | |
| 24 | I.A.(Civil)/3680/2019 IN RSA/228/2005 (D/O) in RSA/228/2005 WITH I.A.(Civil)/3681/2019 | JIBAN DEY Versus LAL MOHAN DAS | MR. M K SHARMA | |
| | | JIBAN DEY Versus LAL MOHAN DAS | MR. M K SHARMA | |
| 25 | MACApp./252/2020 WITH LCR WITH I.A.(Civil)/1756/2020 in MACApp./252/2020 | NATIONAL INSURANCE COMPANY LTD. Versus CHANDRABATI KAKATI AND 5 ORS. | MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE | MR G ALAM MR. H ROHMAN S R A NASER |
| | | NATIONAL INSURANCE COMPANY LTD. Versus CHANDRABATI KAKATI AND 5 ORS. | MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE | |
| 26 | I.A.(Civil)/2042/2020 FIXED in MACApp./145/2021 WITH MACApp./145/2021 | CHANDNI DEVI AND 3 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. | MR. A GANGULY | MR. R GOSWAMI |
| | | SMTI. CHANDNI DEVI AND 3 ORS Versus THE NEW INDIA ASSURANCE CO. LTD | MR. A GANGULY MR. A DUTTA MR. A DHANUKA | MS. P BORTHAKUR MR D DEKA |
| 27 | I.A.(Civil)/2216/2020 in RSA/103/2015 WITH RSA/103/2015 CAVT. NO. 1321/2014 | SMTI. KALPANA RANI SHARMA AND ANR. Versus SMTI. CHAMPU ROY AND ORS | MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY | MR G N SAHEWALLA MR. M SAHEWALLA |
| | | KALPANA RANI SHARMA and ANR Versus CHAMPU ROY and 2ORS | MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY | MR.G N SAHEWALLA(R-1&2) MR.S DAS MD ASLAM MR. B SARMA(R-1&2) MR.P M TALUKDAR(R-3) MR.S DAS(R-3) MR. P DEKA MR.A CHETIA(R-1&2) MS. S. TODI FOR CAVEATOR MD.ASLAM(R-1&2) |
| 28 | Test.App./3/2021 WITH LCR WITH I.A.(Civil)/1060/2021 in Test.App./3/2021 | KALYANI CHOUDHURY AND 2 ORS Versus BABITA CHOUDHURY | MR. D P CHALIHA MS M ROY | MR. N N JHA |
| | | KALYANI CHOUDHURY AND 2 ORS. Versus BABITA CHOUDHURY | MR. D P CHALIHA MS M ROY | |
| 29 | CRP/3/2021 CAVT. NO.00432/021, B/O | SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS. | MR J C GAUR MS. M GAUR | MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MS. N UPADHYAY (R-4,5) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N GAUTAM (R-2,3) FOR CAVEATOR |

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| 30 | I.A.(Civil)/204/2021 in MFA/37/2013(D/O) in MFA/37/2013 WITH I.A.(Civil)/203/2021 | DHANESH DAS AND 2 ORS. Versus BALEN DAS AND 18 ORS. | MR.S K SAHARIA MR D C NATH | |
| 31 | I.A.(Civil)/973/2021 WITH LCR, FIXED in Arb.A./2/2021 WITH Arb.A./2/2021 | DHANESH DAS AND 2 ORS. Versus BALEN DAS AND 18 ORS. UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD | MR.S K SAHARIA MR S CHAKRABORTY MR S CHAKRABORTY | MRS. S ROY MR R HUSSAIN MRS. S ROY MR R HUSSAIN |
| 32 | I.A.(Civil)/1316/2021 in MACApp./154/2021 WITH MACApp./154/2021 | NEW INDIA ASSURANCE COMPANY LTD. Versus BISWAJIT CHANDA AND ANR. NEW INDIA ASSURANCE COMPANY LTD. Versus BISWAJIT CHANDA AND ANR. | MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR | |
| 33 | I.A.(Civil)/1326/2021 in RSA/171/2015 WITH RSA/171/2015 | ON THE DEATH OF DHIRESWAR MAHANTA HIS LEGAL HEIR, GAURAVJIT MAHANTA Versus DURGESWAR DEKA AND 5 ORS. DHIRESWAR MAHANTA Versus DURGESWAR DEKA and 5 ORS | MR. A GANGULY MR. A DUTTA MR B TAID MR.P K DAS MR.B CHAKRAVARTY MR.U DAS MR.K DHAR MS.S SARMA | MR. P P DAS MR.P P DAS(R- 1) |
| 34 | I.A.(Civil)/1364/2021 in MACApp./612/2019 WITH MACApp./612/2019 | TAYEB ALI AND AND 3 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. ORIENTAL INSURANCE CO. LTD. Versus TAYED ALI AND 5 ORS | DR. B AHMED MR. A J SAIKIA MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP | MR. A J SAIKIA DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN |
| 35 | I.A.(Civil)/1520/2021 in RSA/121/2019 WITH RSA/121/2019 CAVT. NO. 0311/2019 WITH I.A.(Civil)/2009/2019 in RSA/121/2019 | ON THE DEATH KULDIP SINGH @ DARA HIS LEGAL HEIRS Versus BHAGWANT KAUR SMTI. BHAGWANT KAUR Versus KULDEEP SINGH @ DARA SMTI. BHAGWANT KAUR Versus KULDEEP SINGH @ DARA | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL MR. O P BHATI MR T C DAS MR. P SARMA MR. O P BHATI MR T C DAS MR. P SARMA | MR. P SARMA MR. J I BORBHUIYA MR. L MOHAN MS A BEGUM FOR CAVEATOR MR. J I BORBHUIYA MR. L MOHAN MS A BEGUM FOR CAVEATOR |
| 36 | I.A.(Civil)/1524/2021 WITH LCR in RSA/199/2017 | ON THE DEATH OF KULDIP SINGH HIS LEGAL HEIRS Versus BANK OF BORODA AND 2 ORS. | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL | MR A DAS |

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|----------------|--|---|--|--|
| | WITH RSA/199/2017 | BANK OF BARODA and 2 ORS Versus SRI KULDIP SINGH | MR.S DAS MR.A DAS MS.M BORDOLOI MR.N SHARMA MR B PUSHILAL | MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY |
| 37 | I.A.(Civil)/1607/2021 in MACApp./7977/2021 | MUKUL LAHKAR Versus JUSPINA KANDULNA AND 4 ORS. | MR B PUSHILAL | |
| | WITH MACApp./7977/2021 (Filing Number) | MUKUL LAHKAR Versus JUSPINA KANDULNA AND 4 ORS. A | MR B PUSHILAL | |
| HEARING | | | | |
| 38 | MFA/24/2015 WITH LCR | UNION OF INDIA Versus M/S JAIN and JAIN CO | MSB DEVI MS.R CHOUDHURY MR G GOSWAMI, RLY.ADV. MS.R BORAH | MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA |
| 39 | MFA/28/2015 WITH LCR | UNION OF INDIA Versus M/S EASTERN TRANSPORTATION | MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS | |
| 40 | CRP/551/2015 FIXED | KAMAL UDDIN BARBHUIYA Versus MONIR ALI LASKAR @ MOYURUDDIN LASKAR | MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA | MR.K A MAZUMDER MR. E AHMED MR.N I KHAN |
| 41 | MACApp./873/2018 WITH LCR, B/O | SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR | MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY | MR S SARMA (R1) MR. R HAZARIKA (R1) MR. N HASAN (R1) MS. S KAKATI (R1) MR. A HASAN (R1) MR. C CHAKRAVARTY (R1) |
| | WITH I.A.(Civil)/3494/2018 in MACApp./873/2018 | SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR | MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY | |
| 42 | WITH MACApp./428/2017 | SRI SAPAN MANDAL Versus SRI PRAFULLA BHARALI and 2 ORS | MR. A ACHARYA | MR. J I BORBHUIYA (R1) MS F BEGUM (R1) MR. A A AHMED (R1) MR. L MOHAN (R1) MR. A DUTTA (R3) MRS. P M DUTTA (R3) |
| | WITH CO/4/2018 in MACApp./428/2017 | THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS | MR. A DUTTA MRS. P M DUTTA | MR. A ACHARYA |
| | WITH I.A.(Civil)/1353/2018 in MACApp./428/2017 | THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS | MR. A DUTTA MRS. P M DUTTA | MR. A ACHARYA |
| | WITH I.A.(Civil)/3877/2018 in MACApp./428/2017 | THE NATIONAL INSURANCE CO. LTD. Versus SRI SAPAN MANDAL AND 2 ORS | MR. A DUTTA MRS. P M DUTTA | MR. A ACHARYA MS F BEGUM |
| 43 | CRP/9/2020 WITH LCR, FIXED | GAKUL BHARALI Versus ON THE DEATH OF RATHIN CHOUDHURY HIS LEGAL HEIRS | MR. J KALITA MR D KALITA MR M RAHMAN | MR. B DEKA MS P BARUAH S AZIZ |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|--|---|--|--|
| <u>MOTION</u> | | | | |
| 1 | Crl.Pet./556/2021 | SOFIUL ALOM Versus MAMONI BEGUM AND ANR | MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA | PP, ASSAM (R-2) |
| 2 | Crl.Pet./557/2021 | BELAT ALI Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MR. J RAHMAN MR R ISLAM | PP, ASSAM |
| 3 | Crl.Pet./558/2021 | TARIK AZIZ LASKAR @ TAREK AZIZ LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR | MS. S B CHOUDHURY | PP, ASSAM |
| 4 | Crl.Pet./560/2021 | AJAY KUMAR JAIN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. S CHAMARIA MR. M ALI MR A N SARMAH | PP, ASSAM |
| 5 | Crl.Pet./561/2021 | NEHA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR SISHIR DUTTA MR. S DUTTA | PP, ASSAM |
| 6 | Crl.Pet./562/2021 | ABHIMANYU DAS Versus THE STATE OF ASSAM AND ANR | MR. P MAJUMDAR SK S HOSSAIN | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 7 | Crl.Pet./696/2018 | MUAZZUM HUSSAIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR | MR M J QUADIR | MR N ISLAM (R2) PP, ASSAM |
| 8 | Crl.Pet./206/2019 | SRI SAI KRISHNA CONSTRUCTIONS AND ANR. Versus THE STATE OF ASSAM AND ANR. | DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. Z ISLAM MR. S P SHARMA MR. P BARUAH | MR. S SARMA (R2) MR. R HAZARIKA (R2) MR. C CHAKRAVARTY (R2) MR T MEELEE (R2) PP, ASSAM |
| 9 | Crl.Rev.P./355/2019 WITH LCR 1 FILE, B/O | ABDUL MANNAN Versus THE STATE OF ASSAM AND 6 ORS. | MR. S K DAS MR R KARIM MR D BARMAN | PP, ASSAM |
| 10 | Crl.Pet./1233/2019 WITH LCR 2 FILES(1+1), FIXED | SASANKA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR | MR. P BORA MR. A CHETIA MS. S. TODI MS A P KAKOTY | MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU PP, ASSAM |

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| 11 | WITH Crl.Pet./1045/2019 | SANKAR CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. P BORA MR. P DEKA MR. A CHETIA | MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU PP, ASSAM MR. R PAUL |
| ORDERS | | | | |
| 12 | Crl.A./184/2014 WITH OFFICE NOTE, LCR 5 FILES | MUSSTT. SUFIA KHATUN Versus STATE OF ASSAM and ANR. | MR.D CHAKRABORTY | PP, ASSAM |
| 13 | Crl.A./64/2016 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1 | MUSTT KHAIRUNNESSA Versus THE STATE OF ASSAM and 4 ORS | MR.I A HAZARIKA MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK | DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM |
| 14 | Crl.Rev.P./263/2017 | RAJESH BARMAN Versus SMT. AMRITA DEBNATH and ANR. | MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID | MRS.R MOMTAZ(R. 1.) PP, ASSAM MR.A I UDDIN(R. 1.) |
| 15 | Crl.Pet./438/2017 | PREMALATA SAIKIA Versus THE STATE OF ASSAM and ANR. | MR H I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM | PP, ASSAM |
| 16 | Crl.Rev.P./243/2018 | BICHITRA DUTTA Versus BIBHA DUTTA | MR. S BHATTACHARJEE MR. H A SARKAR | |
| 17 | Crl.Rev.P./328/2018 WITH OFFICE NOTE | RANJAN PAIK Versus GARGO MOTORS AND 5 ORS. | MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI | MR. S BORTHAKUR (R3) MR. JYOTIRMOY ROY (R3) MR. S R GOGOI (R6) MR. S SARMA (R3) MR H BARUAH (R6) MS. S KAKATI (R3) MR. C CHAKRAVARTY (R3) MRS P R MAHANTA (R6) |
| 18 | WITH Crl.Rev.P./103/2018 | RANJAN PAIK Versus GARGO MOTORS AND ORS. | MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI | MR. S BORTHAKUR (R3) MR. S DUTTA MS. D DEVI MR. S SARMA (R3) MR. R HAZARIKA (R3) MR. J ROY (R3) MS. S KAKATI (R3) MR. C CHAKRAVARTY (R3) MS. D DEVI MS. I DAS |
| 19 | I.A.(Crl.)/622/2018 FIXED in Crl.A./6019/2018 WITH Crl.A./6019/2018 (Filing Number) | CENTRAL BUREAU OF INVESTIGATION Versus SMT. VAHLHAI DOUNGEL | MR. S C KEYAL SC, CBI | MR Z KAMAR MR I A HAZARIKA |
| | WITH Crl.L.P./105/2018 | CENTRAL BUREAU OF INVESTIGATION Versus SMT. VAHLHAI DOUNGEL | MR. S C KEYAL SC, CBI | MR Z KAMAR MR I A HAZARIKA |
| 20 | Crl.Pet./1026/2018 | NURZAMAN KHANDAKAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MR Z HUSSAIN MR. S I TALUKDAR | MR. D DAS MR. D S SINGH PP, ASSAM |
| 21 | I.A.(Crl.)/31/2019 in Crl.Rev.P./10778/2018 WITH Crl.Rev.P./10778/2018 (Filing Number) | SMT. RITA DAS Versus THE STATE OF ASSAM AND ANR. | MR S CHAKRABORTY LEGAL AID COUNSEL | PP, ASSAM |
| | WITH Crl.Rev.P./10778/2018 (Filing Number) | RITA DAS Versus THE STATE OF ASSAM AND ANR. (B) | | |

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| 22 | Crl.Rev.P./286/2019 WITH LCR 4 FILES | PANKAJ GOWALA Versus THE STATE OF ASSAM AND ANR. | MR. B CHETRI MR. U DAS MR. K K PARASAR | PP, ASSAM |
| 23 | Crl.L.P./31/2020 FIXED in Crl.A./2068/2020 WITH Crl.A./2068/2020 (Filing Number) WITH I.A.(Crl.)/271/2020 | UNION OF INDIA Versus MD. RUBUL ALI UNION OF INDIA Versus SHRI RUBUL ALI UNION OF INDIA Versus SHRI RUBUL ALI | MR. B K DAS MR H P GUWALA MR. B K DAS MR H P GUWALA | MR. T DEURI |
| 24 | Crl.A./156/2020 WITH LCR 4 FILES | SABIN NATH Versus MRS. HIRON NATH AND ANR | MR. S K BHATTACHARYYA MR B SINHA MR. N KUMAR | |
| 25 | I.A.(Crl.)/247/2020 in Crl.Rev.P./1966/2020 WITH Crl.Rev.P./1966/2020 (Filing Number) | MD. SARIFUL ALI Versus RAJIMA BEGUM SARIFUL ALI Versus RAJIMA BEGUM (E) | MR. P C DEY MR I HAQUE MR. P BARMAN | |
| 26 | I.A.(Crl.)/487/2020 in Crl.Rev.P./6251/2020 WITH Crl.Rev.P./6251/2020 (Filing Number) | UNION OF INDIA Versus MD. ABDUL HUSSAIN AND 2 ORS. UNION OF INDIA Versus ABDUL HUSSAIN AND 2 ORS. (B) | MR. B K DAS MR H P GUWALA | MR. N HASAN (R2, R3) MS. S KAKATI (R2, R3) MR. A HASAN (R2, R3) MR. I K BURAGOHAIN (R2, R3) |
| 27 | I.A.(Crl.)/498/2020 in Crl.Rev.P./5799/2020 WITH Crl.Rev.P./5799/2020 (Filing Number) | BASANTA KALITA Versus THE STATE OF ASSAM AND ANR. BASANTA KALITA Versus THE STATE OF ASSAM AND ANR. | MS. P CHAKRABORTY MS. A DAS MS. K KHAN MS. P CHAKRABORTY MS. A DAS MS. K KHAN | PP, ASSAM PP, ASSAM |
| 28 | Crl.Rev.P./163/2021 CRL.A. ___/2019(D/O) | TITO BORAH @ TITOW BORA AND 2 ORS. Versus SMTI DIPTI BORAH | N.BARMAN,RAJ CHETRI | |
| 29 | Crl.Rev.P./211/2021 FIXED | BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH | PP, ASSAM |
| 30 | Crl.Pet./263/2021 WITH LCR 1 FILE | MOLOY KANTI BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MRS. R RONGMEI | PP, ASSAM |
| 31 | Crl.Pet./268/2021 WITH LCR 2 FILES | SMTI. SARADA BISWAS @ VISWAS Versus SMTI. SUKLARANI BISWAS AND 2 ORS | MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR | MR T H HAZARIKA MR T H HAZARIKA MS. M DAS MR M CHETIA MR M CHETIA MR A RASHID MR. K ISLAM MR. K ISLAM MR N AHMED |
| 32 | Crl.Pet./394/2021 WITH LCR 1 FILE, FIXED | SUMIR DEBNATH Versus THE STATE OF ASSAM AND ANR. | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN | PP, ASSAM |
| 33 | Crl.Pet./396/2021 WITH LCR 2 FILES, FIXED | SMT KALPANA DUTTA GOGOI Versus THE STATE OF ASSAM AND ANR. A | MR. P K GOGOI MR J P KACHARI | PP, ASSAM |

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| 34 | Crl.Pet./442/2021 FIXED | KHANINDRA CHOUDHURY Versus THE STATE OF ASSAM AND ANR | MR. S P ROY MS S DAS | |
| HEARING | | | | |
| 35 | Crl.Rev.P./32/2015 WITH LCR 1 FILE, B/O | PRADIP BASUMATARY Versus THE STATE OF ASSAM and ANR | MR.H DAS MR.H GOGOI MS.J SULTANA | PP, ASSAM |
| 36 | Crl.Rev.P./150/2021 FIXED | ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR | MRS. B GOGOI MR. A SARMAH | DR. N DEKA (r-2) PP, ASSAM MS. P CHAKRABORTY (r-2) |
| | WITH I.A.(Crl.)/305/2021 in Crl.Rev.P./150/2021 | ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR. | MRS. B GOGOI MR. A SARMAH | PP, ASSAM |
| STAY MATTERS | | | | |
| 37 | Crl.Pet./812/2018 WITH LCR 1 FILE, FIXED | SIDDHARTHA DASGUPTA Versus THE STATE OF ASSAM AND ANR. | MR. P N GOSWAMI MR. S AHMED MR. S NEOGI | MR. B BARMAN (R2) PP, ASSAM |
| 38 | Crl.Pet./1208/2018 WITH LCR 1 FILE, FIXED | NIPEN DAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S C BISWAS MS A DAS MR. P S BISWAS | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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|----|-------------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | DR. N DEKA | 10-09-2021 | To | 08-10-2021 |
| 3) | MRS U CHAKRABORTY | 28-09-2021 | To | 08-10-2021 |
| 4) | MR R GOENKA | 28-09-2021 | To | 08-10-2021 |
| 5) | MR D C K HAZARIKA | 04-10-2021 | To | 05-10-2021 |
| 6) | MR. D BORAH | 04-10-2021 | To | 06-10-2021 |
| 7) | MS J KALITA | 04-10-2021 | To | 05-10-2021 |
| 8) | MR. O P BHATI | 04-10-2021 | To | 30-10-2021 |